



उत्तर 334 प्रदूषण नियंत्रण बोर्ड
UTTAR PRADESH POLLUTION CONTROL BOARD

Ref. No. Ho/498 /C-6 /Sa-774 /OA No-47/2022 (I.A. No. 23/2022) /2023 Dated 4-10-23

To,

The Registrar General,
Hon'ble, National Green Tribunal,
Principal Bench,
Faridkot House, Copernicus Marg,
New Delhi- 110001

Sub: Regarding submission of Action Taken Report on behalf of UPPCB in compliance of the order dated 24.07.2023 in OA no. 47/2022 (I.A. No. 23/2022), In the matter of Sanjay Kumar Pal Vs. State of UP & Ors.

Sir,

Kindly refer to the subject mentioned above. In compliance of the order dated 24.07.2023 in OA no. 47/2022 (I.A. No. 23/2022), In the matter of Sanjay Kumar Pal Vs. State of UP & Ors., The Action Taken Report on behalf of UPPCB is enclosed herewith for your kind perusal and further necessary action.

Sincerely Yours,

Enclosures: As above


(Dr. Ram Karan)
Chief Environment Officer
(Circle-6)

Copy to: Following for information and further necessary action.

Shri Pradeep Misra Advocate, Supreme Court, B-235, Sector-XIX, Noida,
District-GB Nagar, 201301.


Chief Environment Officer
(Circle-6)

T.C/12V, Vibhuti Khand Gomti Nagar, Lucknow – 226010
Phone: 2720831, 2720828, 2720691 & 2720681 - Fax: 0522 – 2720764
Email: info@uppcb.in - Web Site: www.uppcb.com

Action taken report on behalf of Uttar Pradesh Pollution Control Board in compliance of the order dt. 24.07.2023 passed by Hon'ble NGT, Principal Bench, New Delhi in Original Application No. 47/2022 (I.A. No. 23/2022) Sanjay Kumar Pal V/s Sate of U.P. & Others.

The Hon'ble NGT, Principal Bench, New Delhi has passed order on dt. 24.07.2023 in Original Application No. 47/2022 (I.A. No. 23/2022) Sanjay Kumar Pal V/s Sate of U.P. & Others. The operative part of the order is as given below :-

"..... 7. On the basis of the report no violation has been found by the Joint Committee though certain recommendations has been given for updating the display board at the main gate and inspection on the regular basis to examine the hazardous waste generation and to ensure no untreated water to be thrown in the drain and there should be proper disposal of waste water.

8. We found that treated effluents of the industry (M/s Obeetee Pvt. Ltd) along with sewage and sullage of NPP Gopiganj, Bhadohi is being discharged through Jhiriya nala into river Ganga at Rampur Ghat. The Tribunal in O.A. No. 200/2014 related to river Ganga rejuvenation has directed that no sewage and trade effluent be discharged into river Ganga or its tributaries. Further, CTO granted to M/s Obeetee Pvt. Ltd. on 15.03.2022 has not been very clear on consented mode of disposal of industrial effluent rather permitting it to discharge into drain. Similarly actions taken on sewage management by NPP Gopiganj has not been given. We further found that the report of PCB has indicated there are other dyeing units which are discharging effluents into the drain. To safeguard the agricultural fields from disposal of effluents will have to be properly examined and only agreed protocol and ferti-irrigation plan be followed.

9. In view of the above observations we direct that UPPCB clearly file the report giving justification on why industry is allowed to discharge trade effluents into drain which is joining river Ganga, status of other dyeing unit discharging effluents into the drain and sewage management and time plan by NPP Gopiganj. We further direct NMCG to review the status with respect to sewage and industrial effluents, flowing into Jhiriya nala and intercepting the drain to not discharge effluents into river Ganga.

10. UPPCB and NMCG are directed to file action taken report within eight weeks by e-mail at judicial-ngt@gov.in preferably in the form of searchable PDF/OCR Support PDF and not in the form of Image PDF.

11. The Registry is directed to send copy of the order to UPPCB and NMCG for taking action and submitting the report.

12. List the matter on 9th October, 2023.

Action taken report :-

In compliance of order passed by Hon'ble NGT on dt. 24.07.2023 in O.A. No. 47/2022, site inspection of M/s Obeetee Pvt. Ltd., Gopepur, Gopiganj, District-

ex



Bhadohi and M/s Home Flooring and Decor Pvt. Ltd. (Formerly known as M/s Sheikh Bhullan Carpet Pvt. Ltd.), Joharpur, Gopiganj, District-Bhadohi as well as survey of Jhiriya Nala was conducted on dt. 05.09.2023. Detailed inspection/survey reports are as follows:-

1- Inspection of M/s Obeetee Pvt. Ltd., Gopepur, Gopiganj, District-Bhadohi.

- At the time of inspection industry was found operational and Sri I.B. Singh, Factory Manager was present as representative of industry. Industry is engaged in the production of dyed woollen yarn and carpets manufacturing. The installed production capacity of woollen yarn dyeing of industry is 322 Tonne/month. The industry was established in the year 1952.
- The main raw materials of the industry are woollen yarn, dyes & chemicals etc. Industry has installed 68 dyeing machines (hank type), 06 Hydro extractor, 49 hoist machine, 02 Carpet Washing Machine and 03 Carpet Drying Machine for yarn dyeing process & carpet manufacturing.
- Industry has valid consent to operate (CTO) under Water (Prevention and Control of Pollution) Act, 1974 (as amended) and Air (Prevention and Control of Pollution) Act, 1981(as amended) for the production of 322 MT/month dyed woollen yarn. The CTO under Air Act obtained vide letter no. 139821/UPPCB/Varanasi (UPPCBRO)/CTO/air/Santravidas Nagar/ 2021 dated 15.03.2022 and Water Act vide letter no. 143156/UPPCB/Varanasi (UPPCBRO)/CTO/Water/Santravidas Nagar/2021, dated 15.03.2022 and both CTO is valid from 01.01.2022 to 31.12.2026.
- As per consent issued to industry u/s 25/26 of Water (Prevention and Control of Pollution) Act,1974 (as amended),UPPCB has permitted the industry to discharge treated industrial effluent up to 1000 KL per day and domestic effluent 07 KL per day .
- Industry has obtained hazardous waste authorization from UPPCB which has been issued vide letter no. 11958/UPPCB/Varanasi (UPPCBRO)/HWM/SantRavidas Nagar/2020 dated 24.06.2020, and authorization is valid up to 31.12.2024.
- Industry has installed three 03 bore wells within factory premises for which valid NOCs from Ground Water Department, Uttar Pradesh has been obtained. v Registration no. of state ground water department is 202107000179, 202107000181 and 20210700097. NOC/permission of state ground water department is valid up to 27.7.2026.
- The industry has installed effluent treatment plant of 1000 KLD capacity. The installed ETP comprises of units like Bar Screen Chamber , O&G Trap , Equalization Tank , Alum, Lime & Polyelectrolyte dosing Tank , Flocculation Chamber , Flash Mixer Tank , Heat Recovery System, Primary Clarifier, Aeration Tank , Secondary Clarifier , Pre-filtration Sump, PSF, ACF, Filter Press, Sludge Drying Beds, Final Outlet.
- OCEMS at the final outlet of ETP was found installed and connected with server of UPPCB & CPCB .
- The unit has installed separate energy meter for measuring of electricity consumption in the operation of ETP. Log book of the same is maintained.

- Samples from the inlet of ETP inlet, Outlet of ETP & final outlet of ETP just before meeting with kachcha drain was collected and analysed in Regional Laboratory of UPPCB, Varanasi.
- As per analysis report, results of various water polluting tested for final outlet of ETP are well within the prescribed limit of discharge for Textile Industry stipulated by CPCB. (Analysis report is attached as **Annexure-A**).
- A copy of order passed by Hon'ble NGT on dt. 24.07.2023 was sent to the industry vide letter no. 1456/O.A. No. 47/2022/23-24, dt. 19.08.2023 & 1568/Sahmati/23-24, dt. 19.09.2023 for compliance (Copy of letter sent to industry is attached as **Annexure-B**).
- The industry has submitted reply vide letter dt. 21.09.2023 (Copy of reply letter is attached as **Annexure-C**). In the said reply letter of industry, short term action plan and long term action plan for recycle of treated effluent has been given by industry. Details of Action Plan submitted by industry is as given below

SHORT TERM ACTION

| S.No. | Particulars | Treated Effluent Recycle Quantity | Expected period of Completion of work |
|--------------|---|--|--|
| 1 | Use of treated effluent for chemical solution preparation used in Effluent Treatment Plant. | 60 KLD | 01 Month |
| 2 | Use of treated effluent for Boiler ash quenching | 40 KLD | 01 Month |
| 3 | Use of treated effluent for Gardening and Plantation within industry premises. | 15 KLD | 02 Month |

LONG TERM ACTION PLAN

Time of completion - 36 months.

Particular of Long Term Action Plan :

Industry has 01 Hectare own land near industry premises and proposes to develop it as per the Protocol of Ferti- irrigation. Industry is proposing to adopt Karnal Method of Ferti-irrigation. The texture of land available with industry is Sandy Loam. As per Gazette Notification No. G.S.R. 35(E) dt. 14/01/2016 of Ministry of Environment, Forest & Climate Change, Govt. of India, the loading rate of sandy loam soil is 170 to 225 m³/H/day. After developing land available, industry shall be able to reuse approximately 200KLD treated effluent for ferti-irrigation. This action of industry shall further reduce its treated effluent discharge into Jhiriya drain and ultimately river Ganga.

Thus, after the completion of short term and long term action plan for reuse/recycle of treated effluent industry shall be able to reuse/recycle its treated effluent @315KLD. The rest quantity of treated effluent which shall meet the

stipulated discharge Norms shall be disclosed off as per condition mentioned in CTO (water) issued by the Board to the industry.

2- Inspection of M/s Home Flooring and Decor Pvt. Ltd. (Formerly known as M/s Sheikh Bhullan Carpet Pvt. Ltd.), Joharpur, Gopiganj, District-Bhadohi.

- At the time of inspection, industry was found non - operational and Sri Imran Ali, Manager was present as representative of industry. Industry is a carpet industry and engaged in the production of woollen yarn, scouring and dyeing (3250 kg/day). The industry was established in the year 2001.
- The main raw materials of the industry are raw wool, dyes & chemicals etc.
- Industry has presently no valid consent to operate (CTO) under Water (Prevention and Control of Pollution) Act, 1974 (as amended), Air (Prevention and Control of Pollution) Act, 1981(as amended) and hazardous waste authorization under Hazardous Waste Rules,2016. Consent to operate (water and air) has been issued earlier vide letter no. 115847/UPPCB/ Varanasi (UPPCBRO)/CTO/water/SANTRAVIDAS NAGAR/2020 dt. 18.01.2021 and letter no.115848/UPPCB/Varanasi(UPPCBRO)/CTO/air/SANTRAVIDASNAGAR/ 2020 which were valid up to 31.12.2022.
- As per previous CTO issued to industry by UPPCB, unit was authorized to discharge treated industrial effluent up to 240 KL per day and domestic effluent 08 KL per day through septic tank.
- The industry has installed effluent treatment plant of 300 KLD capacity. The ETP comprises of units like Bar Screen Tank , Oil & Grease Tank , Collection Tank , Equalization Tank ,Chemical Dosing Tank, Primary Settling Tank , Aeration Tank , Secondary Settling Tank ,Filter Feed Tank , Sludge Drying Beds ,Multi Grade Filter and Activated Carbon Filter.
- OCEMS has been installed at the final of ETP.
- The unit has installed separate energy meter for measuring consumption of electricity in the operation of ETP.
- At the time of inspection, samples of wastewater could not be collected because unit was non operation at the time of inspection.
- Direction has been issued to the unit vide UPPCB letter no. H 98062/C-6/Sahmati Jal/16/Nirdesh/ Varanasi/2023, dt. 21.07.2023 to dyeing unit that it shall operate only after obtaining consent to operate from State Board (Copy of letter is attached as **Annexure-D**).
- In continuation of UPPCB, Lucknow letter no. H 98062/C-6/Sahmati Jal/16/ Nirdesh/Varanasi/2023, dt. 21.07.2023, Regional Officer, UPPCB, Varanasi has again directed to the unit vide letter no. 1452/Sahmati/23-24, dt. 19.08.2023 and letter no. 5566/Sahmati/23-24, dt. 19.09.2023 that unit should obtain consent to operate before resuming the operation in the industry. (Copy of letter is attached as **Annexure-E**).
- The industry has submitted notarized affidavit dt. 26.09.2023. in which it has been mentioned that unit shall resume operational process only after obtaining consent to operate from UPPCB (Copy of the affidavit is attached as **Annexure-F**).
- A copy of order passed by Hon'ble NGT on dt. 24.07.2023 was sent to the industry vide letter no. 1455/Sahmati/23-24, dt. 19.08.2023 and 1567/ Sahmati/23-24, dt. 19.09.2023 for compliance but industry has not submitted reply of the aforesaid letter till date. Industry has submitted online application

for Consolidated Consent & Authorization on dt. 23.08.2023 and is under process before State Board.

3- Nagar Palika Parishad, Gopiganj, District-Bhadohi

At the time of inspection Smt. Amita Singh, Executive Officer of Nagar Palika Parishad, Gopiganj was present as representative of Nagar Palika Parishad. Nagar Palika Parishad, Gopiganj is located in Gyanpur Tehsil of District Bhadohi. Gopiganj Nagar Palika Parishad has 25 wards. As per the census India 2011, population of Nagar Palika Parishad, Gopiganj is 19,058. Domestic sewage generated from Nagar Palika Parishad was directly discharging into Jhiriya Nala without any treatment at the time of inspection. Samples were collected from Jhiriya Nala just before meeting of kachcha drain carrying treated industrial effluent of M/s Obeetee Pvt. Ltd., Gopepur, Gopiganj, Bhadohi and after mixing of raw sewage of NPP, Gopiganj and treated effluent of M/s Obeetee Pvt. Ltd. As per analysis report of raw sewage discharged by NPP, Gopiganj into Jhiriya Nala, it was found that values of Suspended Solids, BOD, COD and Oil and Grease is more than the prescribed limit which is deteriorating the water quality of Jhiriya Nala. At the time of inspection, bio-remediation of sewage generated from NPP was not being done.

Direction for submitting Time Bound Action Plan regarding installation of Sewage Treatment Plant (STP) has been issued to Executive Office, Nagar Palika Parishad, Gopiganj vide letter no. 1453/NPP/23-24, dt. 19.08.2023. Further, a copy of order passed by Hon'ble NGT on dt. 24.07.2023 has sent to NPP, Gopiganj vide letter no. 1454/NPP/23-24, dt. 19.08.2023 for compliance (Copy of letter is attached as **Annexure-G**). In compliance of letter dt. 19.08.2023, Executive Officer, Nagar Palika Parishad, Gopiganj has submitted reply vide letter dt. 02.09.2023 regarding construction of STP for the treatment of sewage generated from NPP, Gopiganj. In the reply letter it has been mentioned that land has been identified for construction of STP (Copy of reply letter is attached as **Annexure-H**).

ADM (F/R)/Incharge (Local body), Bhadohi has sent letter to Executive Engineer, U.P. Jal Nigam (Urban), Mirzapur on dt. 06.09.2023 regarding preparation of Detailed Project Report (DPR) of STP (Copy of letter is attached as **Annexure-I**).

On the basis of facts found during inspection, recommendation to take appropriate legal action against Nagar Palika Parishad, Gopiganj under provisions made in Water (Prevention and control of pollution) Act, 1974 has been sent to CEO(C-6), UPPCB, Lucknow vide letter no. 1561/Paryavarniy Kshapurti/23-24, dt. 18.09.2023. A show cause notice under section 33A of the Water (Prevention & Control of Pollution) Act, 1974 has been issued UPPCB vide letter no H01394/C-6/Jal Sahmati/269/Ka.ba.no./Vara/2023, dt. 29.09.2023 against Executive Officer, Nagar Palika Parishad, Gopiganj (Copy of show cause notice issued is attached as **Annexure-J**).

At the time of inspection, survey of Jhiriya nala from Gopiganj to Rampur Ghat where Jhiriya nala meets river Ganga, was also done. At the time of inspection discharge of wastewater from Jhiriya nala into river Ganga was not taking place. During survey, Jhiriya Nala was found obstructed/ closed through soil approximately 1.1 km before meeting point of River Ganga near Village-Amilaur (25.2575910 Lat. 82.4284650 Long.) .During inspection it was observed that Local Farmers were using wastewater of Jhiriya Nala for irrigation of paddy crop.

Results of analysis of different samples collected during inspection from Jhiriya Nala and M/s Obeetee Pvt. Ltd., Gopepur, Gopiganj, Bhadohi is presented below :-

| Sampling Locations | Parameters | | | | |
|---|----------------|------------|---------------------|------------|------------|
| | pH | SS (mg/l) | Oil & Grease (mg/l) | BOD (mg/l) | COD (mg/l) |
| Raw Sewage of Nagar Palika Parishad, Gopiganj drain near Jhriyapul, Gopepur, Gopiganj | 7.16 | 296 | 13 | 128 | 418 |
| Wastewater from Jhiriya pul Nala after mixing with domestic sewage of NPP, Gopiganj and industrial effluent, Near Gopepur, Gopiganj | 7.24 | 180 | 11 | 68 | 344 |
| Inlet of ETP of M/s Obeetee Pvt. Ltd., Gopepur, Gopiganj | 7.98 | 792 | 13 | 448 | 1410 |
| Final outlet of ETP of M/s Obeetee Pvt. Ltd., Gopepur, Gopiganj | 7.28 | 82 | 6.6 | 25.6 | 134 |
| Final outlet of treated effluent of M/s Obeetee Pvt. Ltd., Gopepur, Gopiganj, just before meeting with local drain | 7.29 | 80 | 6.4 | 25.4 | 130 |
| Standard | 5.5-9.0 | 100 | 10 | 30 | 250 |

Recommendations:-

1. Nagar Palika Parishad, Gopiganj shall prepare DPR of STP for the treatment of sewage generated from NPP, Gopiganj at the earliest in a time bound manner and shall submit the same to NMCG as early as possible for sanction of budget and NMCG should sanction the budget for STP on top priority.
2. M/s Obeetee Pvt. Ltd., Gopepur, Gopiganj should ensure recycle of maximum quantity of treated effluent within the industry and in ferti-irrigation under the approved protocol of ferti-irrigation.
3. M/s Home Flooring and Decor Pvt. Ltd. (Formerly known as M/s Sheikh Bhullan Carpet Pvt. Ltd.), Joharpur, Gopiganj, District-Bhadohi should obtain consent to operate before resuming its industrial process. Industry should ensure recycle of maximum quantity of treated effluent within the industry and in ferti-irrigation under the approved protocol of ferti-irrigation when resumes its operation after getting valid consent from Board.
4. Both the industrial units whose industrial effluent discharges into Jhiriya nala should ensure strict compliance of Charter made by Central Pollution Control Board for Textile Industry.
5. Nagar Palika Parishad, Gopiganj must ensure proper bio-remediation of sewage so as to achieve the stipulated Norms of discharge in surface water until STP is not installed and commissioned.

CP
03/11/23
(C.P. Verma)

S.A.

UPPCB, Varanasi

Dr. S.C. Shukla
03/11/23
(Dr. S.C. Shukla)

Regional Officer
UPPCB, Varanasi



REGIONAL LABORATORY VARANASI
UTTAR PRADESH POLLUTION CONTROL BOARD
Avas Vikas Office cum-commercial Complex Jawahar Nagar, Bhelupur, Varanasi

TEST REPORT: WASTE WATER LABORATORY

Ref No: 22706540/Varanasi/2023

Date: 18/09/2023

- 1- Name of Industry: NAGAR PALIKA PARISHAD, GOPIGANJ
- 2- Address of Industry: GOPIGANJ
- 3- District: Bhadohi
- 4- Description about sampling point: Raw Sewage before confluence with Jhiliya Pul Nala, Goppur, Gopiganj
- 5- Type of Sample (Grab/Composite/Integrated): Grab
- 6- Sample Collected By: Dr. S. C. Shukla RO & Chandra Prakash Verma SA
- 7- Colour and Odour: Slightly Turbid Unpleasant
- 8- Quantity and Packing: 2 Ltr. Plastic Jerrycane, 1 Ltr. Glass Bottle & MPN Bottle
- 9- Date of Sample Collection: 05/09/2023
- 10- Analysis Indented by: RO Varanasi
- 11- Date of sample receipt in Lab: 05/09/2023

| Parameter/Method Name | Unit | Results | Standard | Detection Range |
|---|------------|----------|-----------|----------------------------|
| pH, 4500 H B Electronic method | - | 7.16 | 5.5 - 9.0 | 02-12 |
| Oil Grease | mg/l | 13 | 10 | 02-12 |
| Suspended Solids, 2540 D Total Suspended Solids dried at 103-105 OC | mg/l | 296 | 100 | 10-20000 mg/l |
| Dissolved Solids, 2540 C Total Dissolved Solids dried at 180 OC | mg/l | 998 | - | 10- 50000 mg/l |
| Total Solids, 2540 B Total Solids dried at 103-105 OC | mg/l | 1294 | - | 10- 50000 mg/l |
| Total Coliform, 9221 B Standard Total Coliform Fermentation Technique) | MPN/100 ml | 22000000 | - | <1.8 MPN/100 ml & above |
| BOD, 3 day 27 OC IS 3025 (Part 44): 1993 Bio | mg/l | 128 | 30 | 1.0 -50000 mg/l |
| COD, 5220 B Open Reflux Method | mg/l | 418 | 250 | 5.0 -100000 mg/l |

Reference- (1)General Standards for discharge of environment Pollutants are as per-A Effluent(Schedule-VI).The environment (Protection) Rules,1986 source: www.cpcb.nic.in/GeneralStandards.pdf. Besides these standards, refer EPA standards for specific purpose

Remark: NA

Analysed by-
[Sangeeta Murty(JRF), Krishna
Mohan(JRF), Kankshi Sahu(JRF)]

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Regional Officer



**REGIONAL LABORATORY VARANASI
UTTAR PRADESH POLLUTION CONTROL BOARD**

Avas Vikas Office cum-commercial Complex Jawahar Nagar, Bhelupur, Varanasi

TEST REPORT: WASTE WATER LABORATORY

Ref No: 22706869/Varanasi/2023

Date: 18/09/2023

- 1- Name of Industry: NAGAR PALIKA PARISHAD, GOPIGANJ
- 2- Address of Industry: GOPIGANJ
- 3- District: Bhadohi
- 4- Description about sampling point: Waste Water from Jhiliya Pul Nala after mixing with domestic sewage of NPP Gopiganj and Industrial effluent near Goppur, Gopiganj
- 5- Type of Sample (Grab/Composite/Integrated): Grab
- 6- Sample Collected By: Dr. S. C. Shukla RO & Chandra Prakash Verma SA
- 7- Colour and Odour: Slightly Turbid Unpleasent
- 8- Quantity and Packing: 2 Ltr. Plastic Jerricane, MPN & 1 Ltr. Glass Bottle
- 9- Date of Sample Collection: 05/09/2023
- 10- Analysis Indented by: RO Varanasi
- 11- Date of sample receipt in Lab: 05/09/2023

| Parameter/Method Name | Unit | Results | Standard | Detection Range |
|---|------------|---------|-----------|----------------------------|
| pH, 4500 H B Electronic method | - | 7.24 | 5.5 - 9.0 | 02-12 |
| Oil_Grease | mg/l | 11 | 10 | 02-12 |
| Suspended Solids, 2540 D Total Suspended Solids dried at 103-105 0C | mg/l | 180 | 100 | 10-20000 mg/l |
| Dissolved Solids, 2540 C Total Dissolved Solids dried at 180 0C | mg/l | 636 | - | 10- 50000 mg/l |
| Total Solids, 2540 B Total Solids dried at 103-105 0C | mg/l | 816 | - | 10- 50000 mg/l |
| Total Coliform, 9221 B Standard Total Coliform Fermentation Technique) | MPN/100 ml | 4700000 | - | <1.8 MPN/100 ml & above |
| BOD, 3 day 27 0C IS 3025 (Part 44): 1993 Bio | mg/l | 68 | 30 | 1.0 -50000 mg/l |
| COD, 5220 B Open Reflux Method | mg/l | 344 | 250 | 5.0 -100000 mg/l |

Reference- (1)General Standards for discharge of environment Pollutants are as per-A Effluent(Schedule-VI).The environment (Protection) Rules,1986 source: www.cpcb.nic.in/GeneralStandards.pdf. Besides these standards, refer EPA standards for specific purpose

Remark: NA

Analysed by-
[Sangeeta Murty(JRF), Krishna
Mohan(JRF), Kankshi Sahu(JRF)]

Authorized by
CHANDRA
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Chandra Prakash Verma (SA)

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Date: 2023.09.18 16:04:59 +05'30'

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Regional Officer

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**REGIONAL LABORATORY VARANASI
UTTAR PRADESH POLLUTION CONTROL BOARD**

Avas Vikas Office cum-commercial Complex Jawahar Nagar, Bhelupur, Varanasi

TEST REPORT: WASTE WATER LABORATORY

Ref No: 22706180/Varanasi/2023

Date: 18/09/2023

- 1- Name of Industry: OBEETEE PRIVATE LIMITED
- 2- Address of Industry: Gopepur, Gopiganj, Bhadohi
- 3- District: Bhadohi
- 4- Description about sampling point: Inlet of ETP
- 5- Type of Sample (Grab/Composite/Integrated): Grab
- 6- Sample Collected By: Dr. S. C. Shukla RO & Chandra Prakash Verma SA
- 7- Colour and Odour: Slightly Blackish Unpleasant
- 8- Quantity and Packing: 2 Ltr. Plastic Jerrycane & 1 Ltr. Glass Bottle
- 9- Date of Sample Collection: 05/09/2023
- 10- Analysis Indented by: RO Varanasi
- 11- Date of sample receipt in Lab: 05/09/2023

| Parameter/Method Name | Unit | Results | Standard | Detection Range |
|--|------|---------|-----------|------------------|
| pH, 4500 H B Electronic method | - | 7.98 | 5.5 - 9.0 | 02-12 |
| Oil Grease | mg/l | 13 | 10 | 02-12 |
| Suspended Solids, 2540 D Total Suspended Solids dried at 103-105 OC | mg/l | 792 | 100 | 10-20000 mg/l |
| Dissolved Solids, 2540 C Total Dissolved Solids dried at 180 OC | mg/l | 922 | - | 10- 50000 mg/l |
| Total Solids, 2540 B Total Solids dried at 103-105 OC | mg/l | 1894 | - | 10- 50000 mg/l |
| BOD, 3 day 27 OC IS 3025 (Part 44): 1993 Bio | mg/l | 448 | 30 | 1.0 -50000 mg/l |
| COD, 5220 B Open Reflux Method | mg/l | 1410 | 250 | 5.0 -100000 mg/l |

Reference- (1)General Standards for discharge of environment Pollutants are as per-A Effluent(Schedule-VI).The environment (Protection) Rules,1986 source: www.cpcb.nic.in/GeneralStandards.pdf. Besides these standards, refer EPA standards for specific purpose

Remark: NA

Analysed by-
**[Sangeeta Murty(JRF), Krishna
Mohan(JRF)]**

Authorized by
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Chandra Prakash Verma (SA)

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PRAKASH VERMA
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Regional Officer

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**REGIONAL LABORATORY VARANASI
UTTAR PRADESH POLLUTION CONTROL BOARD**

Avas Vikas Office cum-commercial Complex Jawahar Nagar, Bhelupur, Varanasi

TEST REPORT: WASTE WATER LABORATORY

Ref No: 22706197/Varanasi/2023

Date:18/09/2023

- 1- Name of Industry: OBEETEE PRIVATE LIMITED
- 2- Address of Industry: Gopepur, Gopiganj, Bhadohi
- 3- District: Bhadohi
- 4- Description about sampling point: Final Outlet of ETP
- 5- Type of Sample (Grab/Composite/Integrated): Grab
- 6- Sample Collected By: Dr. S. C. Shukla RO & Chandra Prakash Verma SA
- 7- Colour and Odour: Clear Odourless
- 8- Quantity and Packing: 2 Ltr. Plastic Jerricane & 1 Ltr. Glass Bottle
- 9- Date of Sample Collection: 05/09/2023
- 10- Analysis Indented by: RO Varanasi
- 11- Date of sample receipt in Lab: 05/09/2023

| Parameter/Method Name | Unit | Results | Standard | Detection Range |
|---|------|---------|-----------|------------------|
| pH,4500 H B Electronic method | - | 7.28 | 5.5 - 9.0 | 02-12 |
| Oil_Grease | mg/l | 6.6 | 10 | 02-12 |
| Suspended Solids , 2540 D Total Suspended Solids dried at 103-105 0C | mg/l | 82 | 100 | 10-20000 mg/l |
| Dissolved Solids, 2540 C Total Dissolved Solids dried at 180 0C | mg/l | 552 | - | 10- 50000 mg/l |
| Total Solids , 2540 B Total Solids dried at 103-105 0C | mg/l | 634 | - | 10- 50000 mg/l |
| BOD, 3 day 27 0C IS 3025 (Part 44): 1993 Bio | mg/l | 25.6 | 30 | 1.0 -50000 mg/l |
| COD, 5220 B Open Reflux Method | mg/l | 134 | 250 | 5.0 -100000 mg/l |

Reference- (1)General Standards for discharge of environment Pollutants are as per-A Effluent(Schedule-VI).The environment (Protection) Rules,1986 source: www.cpcb.nic.in/GeneralStandards.pdf. Besides these standards,refer EPA standards for specific purpose

Remark: NA

Analysed by-
[Sangeeta Murty(JRF), Krishna
Mohan(JRF)]

Authorized by
CHANDRA PRAKASH VERMA
Digitally signed by CHANDRA PRAKASH VERMA
Date: 2023.09.18 15:56:41 +05'30'
Chandra Prakash Verma (SA)

Suresh
Chandra Shukla
Digitally signed by Suresh Chandra Shukla
Date: 2023.09.18 15:57:25 +05'30'
Regional Officer



**REGIONAL LABORATORY VARANASI
UTTAR PRADESH POLLUTION CONTROL BOARD**

Avas Vikas Office cum-commercial Complex Jawahar Nagar, Bhelupur, Varanasi

TEST REPORT: WASTE WATER LABORATORY

Ref No: 22706204/Varanasi/2023

Date:18/09/2023

- 1- Name of Industry: OBEETEE PRIVATE LIMITED
- 2- Address of Industry: Gopepur, Gopiganj, Bhadohi
- 3- District: Bhadohi
- 4- Description about sampling point: Final Outlet of treated effluent just before meeting with local drain
- 5- Type of Sample (Grab/Composite/Integrated): Grab
- 6- Sample Collected By: Dr. S. C. Shukla RO & Chandra Prakash Verma SA
- 7- Colour and Odour: Clear Odourless
- 8- Quantity and Packing: 2 Ltr. Plastic Jerricane & 1 Ltr. Glass Bottle
- 9- Date of Sample Collection: 05/09/2023
- 10- Analysis Indented by: RO Varanasi
- 11- Date of sample receipt in Lab: 05/09/2023

| Parameter/Method Name | Unit | Results | Standard | Detection Range |
|---|------|---------|-----------|------------------|
| pH,4500 HB Electronic method | - | 7.29 | 5.5 - 9.0 | 02-12 |
| Oil_Grease | mg/l | 6.4 | 10 | 02-12 |
| Suspended Solids , 2540 D Total Suspended Solids dried at 103-105 0C | mg/l | 80 | 100 | 10-20000 mg/l |
| Dissolved Solids, 2540 C Total Dissolved Solids dried at 180 0C | mg/l | 550 | - | 10- 50000 mg/l |
| Total Solids , 2540 B Total Solids dried at 103-105 0C | mg/l | 630 | - | 10- 50000 mg/l |
| BOD, 3 day 27 0C IS 3025 (Part 44): 1993 Bio | mg/l | 25.4 | 30 | 1.0 -50000 mg/l |
| COD, 5220 B Open Reflux Method | mg/l | 130 | 250 | 5.0 -100000 mg/l |

Reference- (1)General Standards for discharge of environment Pollutants are as per-A Effluent(Schedule-VI).The environment (Protection) Rules,1986 source: www.cpcb.nic.in/GeneralStandards.pdf. Besides these standards,refer EPA standards for specific purpose

Remark: NA

Analysed by-
[Sangeeta Murty(JRF), Krishna
Mohan(JRF)]

Authorized by
CHANDRA PRAKASH VERMA
Chandra Prakash Verma (SA)
Digitally signed by CHANDRA
PRAKASH VERMA
Date: 2023.09.18 15:56:59 +05'30'

Suresh Chandra Shukla
Regional Officer
Digitally signed by Suresh
Chandra Shukla
Date: 2023.09.18 15:57:10
+05'30'



उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड, वाराणसी
UTTAR PRADESH POLLUTION CONTROL BOARD, VARANASI

संदर्भ सं० / Ref.No. 1568 | लघुमति | 23-24

दिनांक / Date..... 19-9-23

सेवा में,

मेसर्स ओबीटीटी प्राइवेट लिमिटेड,
गोपपुर, गोपीगंज, भदोही।

अतिआवश्यक / महत्वपूर्ण
मा० एन०जी०टी० प्रकरण

विषय:—मा० एन०जी०टी०, नई दिल्ली में योजित O.A. No. 47/2022 (I.A. No.23/2022) (संजय कुमार पाल बनाम स्टेट ऑफ यू०पी० एण्ड अदर्स) में पारित आदेश दिनांक 24.07.2023 के सम्बंध में।

महोदय,

कृपया उपरोक्त विषयक इस कार्यालय के पत्र संख्या 1456/ओ०ए० नं० 47/2022/23-24, दिनांक 19.08.2023 का संदर्भ ग्रहण करने का कष्ट करें (छायाप्रति संलग्न), जिसके माध्यम से मा० एन०जी०टी० द्वारा O.A. No. 47/2022 (I.A. No.23/2022) में पारित आदेश के अनुपालन हेतु निर्देशित किया गया था। मा० एन०जी०टी०, नई दिल्ली में योजित O.A. No. 47/2022 (I.A. No.23/2022) (संजय कुमार पाल बनाम स्टेट ऑफ यू०पी० एण्ड अदर्स) में दिनांक 24.07.2023 को आदेश पारित किया गया है। मा० अधिकरण द्वारा पारित आदेश के मुख्य अंश निम्नवत् है:—

".....8. We find that treated effluents of the industry (M/s Obeetee Pvt. Ltd) along with sewage and sullage of NPP Gopiganj, Bhadoi is being discharged through Jhriyanala into river Ganga at Rampur Ghat. The Tribunal in O.A. No. 200/2014 relating to river Ganga rejuvenation has directed that no sewage and trade effluent be discharged into river Ganga or its tributaries. Further, CTO granted to M/s Obeetee Pvt. Ltd. on 15.03.2022 has not been very clear on consented mode of disposal of industrial effluent rather permitting it to discharge into drain. Similarly actions taken on sewage management by NPP Gopiganj has not been given. We further find that the report of PCB has indicated there are other dyeing units which are discharging effluents into the drain. To safeguard the agricultural fields from disposal of effluents will have to be properly examined and only agreed protocol and ferti-irrigation plan be followed.

9. In view of the above observations we direct that UPPCB clearly file the report giving justification on why industry is allowed to discharge trade effluents into drain which is joining river Ganga, Status of other dyeing unit discharging effluents into drain and sewage management and time plan by NPP Gopiganj. We further direct that NMCG to review the status with respect to sewage and industrial effluents, flowing into Jhriyanala and intercepting the drain so not to discharge effluents into river Ganga.

10. UPPCB and NMCG are directed to file action taken report within eight weeks by e-mail at judicial-ngt@gov.in preferably in the form of searchable PDF/OCR Support PDF and not in the form of Image PDF.

11. The Registry is directed to send copy of the order to UPPCB and NMCG for taking action and submitting the report.

12. List the matter on 9th October, 2023.

अतः मा० अधिकरण द्वारा पारित आदेश के अनुपालन में कृत कार्यवाही से इस कार्यालय एवं बोर्ड मुख्यालय, लखनऊ को शीघ्र सूचित करना सुनिश्चित करें, जिससे अग्रिम कार्यवाही की जा सके।

संलग्नक:—उपरोक्तानुसार।

प्रतिलिपि:—निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

1. सदस्य सचिव महोदय, उ० प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ।
2. मुख्य पर्यावरण अधिकारी (वृत्त-6), उ० प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ।
3. विधि अधिकारी (प्रथम), उ० प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ।

भवदीय
(डॉ० एस० सी० शुक्ला) 19/9/23
क्षेत्रीय अधिकारी o/c
J R

क्षेत्रीय अधिकारी 19/9/23
o/c
J R



उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड, वाराणसी
UTTAR PRADESH POLLUTION CONTROL BOARD, VARANASI

संदर्भ सं/Ref.No. 1456/OAN.47/2022/23-24

दिनांक/Date...19-8-23

सेवा में,
मेसर्स ओबीटीओ प्राइवेट लिमिटेड,
गोपपुर, गोपीगंज, भदोही।

अतिआवश्यक/महत्वपूर्ण
माओ एनओजीओटीओ प्रकरण

Regd. Email

विषय:-माओ एनओजीओटीओ, नई दिल्ली में योजित O.A. No. 47/2022 (I.A. No.23/2022) (संजय कुमार पाल बनाम स्टेट ऑफ यूओपीओ एण्ड अदर्स) में पारित आदेश दिनांक 24.07.2023 के सम्बंध में।

महोदय,

कृपया उपरोक्त विषयक का संदर्भ ग्रहण करने का कष्ट करें (छायाप्रति संलग्न)। उक्त के सम्बंध में अवगत कराना है कि माओ एनओजीओटीओ, नई दिल्ली में योजित O.A. No. 47/2022 (I.A. No.23/2022) (संजय कुमार पाल बनाम स्टेट ऑफ यूओपीओ एण्ड अदर्स) में दिनांक 24.07.2023 को आदेश पारित किया गया है। माओ अधिकरण द्वारा पारित आदेश के मुख्य अंश निम्नवत् है:-

".....8. We find that treated effluents of the industry (M/s Obeetee Pvt. Ltd) along with sewage and sullage of NPP Gopiganj, Bhadoi is being discharged through Jhriyanala into river Ganga at Rampur Ghat. The Tribunal in O.A. No. 200/2014 relating to river Ganga rejuvenation has directed that no sewage and trade effluent be discharged into river Ganga or its tributaries. Further, CTO granted to M/s Obeetee Pvt. Ltd. on 15.03.2022 has not been very clear on consented mode of disposal of industrial effluent rather permitting it to discharge into drain. Similarly actions taken on sewage management by NPP Gopiganj has not been given. We further find that the report of PCB has indicated there are other dying units which are discharging effluents into the drain. To safeguard the agricultural fields from disposal of effluents will have to be properly examined and only agreed protocol and ferti-irrigation plan be followed.

9. In view of the above observations we direct that UPPCB clearly file the report giving justification on why industry is allowed to discharge trade effluents into drain which is joining river Ganga, Status of other dying unit discharging effluents into drain and sewage management and time plan by NPP Gopiganj. We further direct that NMCG to review the status with respect to sewage and industrial effluents, flowing into Jhriyanala and intercepting the drain so not to discharge effluents into river Ganga.

10. UPPCB and NMCG are directed to file action taken report within eight weeks by e-mail at judicial-
ngt@gov.in preferably in the form of searchable PDF/OCR Support PDF and not in the form of Image PDF.

11. The Registry is directed to send copy of the order to UPPCB and NMCG for taking action and submitting the report.

12. List the matter on 9th October, 2023.

माओ अधिकरण द्वारा पारित आदेश की प्रति संलग्नकर आपके अनुपालनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित है।

संलग्नक:-उपरोक्तानुसार।

भवदीय
(डॉ० एस० सी० शुक्ला)
क्षेत्रीय अधिकारी
19/8/23
L O/C

प्रतिलिपि:-निम्नलिखित को सूचनार्थ सादर प्रेषित।

1. सदस्य सचिव महोदय, उ० प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ।
2. मुख्य पर्यावरण अधिकारी (वृत्त-6), उ० प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ।
3. विधि अधिकारी (प्रथम), उ० प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ।

क्षेत्रीय अधिकारी
19/8/23
L O/C

D
21-9-23

Annexure-c

REGISTERED OFFICE

MIRZAPUR

MANUFACTURERS & EXPORTERS OF FINE HANDKNOTTED CARPETS & DHURRIES
(A GOVERNMENT OF INDIA RECOGNISED TRADING HOUSE)

CIN : U17226UP1932PTC000475

To,
Regional Officer,
U.P. Pollution Control Board,
Awasthi Vikas Commercial Complex,
Jawahar Nagar, Bhelupur, Varanasi -221010

Date: 21.09.2023

Subject: Regarding order dt.24/07/2023 passed by Honourable National Green Tribunal, New Delhi in Original Application No.47/2022 (I.A. No. 23/2022) Sanjay Kumar Pal v/s State of U.P. & Others.

Dear Sir,

Kindly refer your letter no. 1456/OAN 47/2022/22-23 dt. 19/08/2023 and 1568/सहमति/22-23 dt. 19/09/2023. You have enclosed copy of order dt. 24/7/2023 passed by Honourable N.G.T. in O.A. No.47/2022 and send to industry for compliance. In this regard we would humbly like to inform you that we have gone through the complete order dt 24/07/2023 passed by N.G.T. in O.A. No. 47/2022. The related portion of order dt 24/7/2023 where something has been stated about our industry is as given below –

“.....Further, CTO granted to M/s Obeetee Pvt Ltd on 15/03/2022 has not been very clear on consented mode of disposal of industrial effluent rather permitting it to discharge into drain.....”

“.....To safeguard the agricultural fields from disposal of effluents will have to be properly examined and only agreed protocol and ferti- irrigation plan be followed.....”

Thus, as per N.G.T. order any specific compliance except following agreed protocol for ferti- irrigation is not needed from our industry side.

However, we would like to inform you that consent u/s 25/26 of The Water (Prevention and Control of Pollution) Act, 1974 (as amended) for discharge of effluent has been granted by Board to our industry vide letter no. 143156/Uppcb/Varanasi(Uppcbro)/CTO/water/Sant Ravidas Nagar /2021 dt.15/03/2022 which is valid up to dt. 31/12/2026.Consented quantity for discharge of domestic as well as industrial effluent is 07 KLD and 1000 KLD respectively. As per consent order granted by Board to industry, it is for discharge of industrial effluent treated through ETP for irrigation/ river through drain and disposal of domestic effluent through septic tank/soak pit.

Further, we would like to inform you that our industry has got permission for ground water abstraction from State Ground Water Department @1500 KLD and permission is valid up to dt. 27/07/2026. Here, it is necessary to mention that for the conservation of natural resources, our industry is not abstracting ground water @1500 KLD which is clear from the data of fresh water abstraction given in table below –

Cont...2

(Signature)

OBEETEE PRIVATE LIMITED

GOPIGANJ
DIST.
BHADOHI

Registered Office: BISUNDERPUR, CIVIL LINES, P.O. BOX NO. 4, MIRZAPUR - 231 001, INDIA. PHONES 91-5442-252304, 252610, 252052
FAX: 91-5442-252413. E-MAIL: obtindia@obeetee.com WEBSITE: www.obeetee.com

BANKERS : STATE BANK OF INDIA, SPECIALISED COMMERCIAL BRANCH, VARANASI- 221002.
Noida Office : A-45. SECTOR- 64, PHASE-III, NOIDA. UTTAR PRADESH, PIN CODE - 201301 PHONES 91-120-4690200 FAX 91-120-4690201
E-MAIL: obtdelhi@obeetee.com

Factory : Goppur, Gopiganj, Distt. Sant Ravidas Nagar (Bhadohi) Ph.: 05414-232206. 232268 Fax 05414-232320

SANT RAVIDAS

21/9/23

21/9/23

MANUFACTURERS & EXPORTERS OF FINE HANDKNOTTED CARPETS & DHURRIES
(A GOVERNMENT OF INDIA RECOGNISED TRADING HOUSE)

CIN : U17226UP1932PTC000475

-2-

| S.No. | Name of month & year | Ground Water Abstracted(KLD) |
|-------|----------------------|------------------------------|
| 1 | January 2023 | 43074 |
| 2 | February 2023 | 33518 |
| 3 | March 2023 | 33698 |
| 4 | April 2023 | 34326 |
| 5 | May 2023 | 37284 |
| 6 | June 2023 | 39348 |
| 7 | July 2023 | 39339 |
| 8 | August 2023 | 37334 |
| | Total | 297921 |

From the above table, it is obvious that average per day ground water abstraction between Jan 2023 to Aug 2023 in our industry is 1226 KL which is less than permitted quantity.

Further, we would like to inform you that our industry is discharging industrial treated effluent less than the consented quantity (i.e. 1000KLD) which is clear from the industrial effluent discharge data mentioned in table given below –

| S.No. | Month & Year | ETP Inlet (KLD) | ETP Outlet (KLD) |
|-------|---------------|------------------|------------------|
| 1 | January 2023 | 21134 | 19535 |
| 2 | February 2023 | 17689 | 15806 |
| 3 | March 2023 | 17747 | 16111 |
| 4 | April 2023 | 16851 | 15775 |
| 5 | May 2023 | 18386 | 17267 |
| 6 | June 2023 | 19689 | 18520 |
| 7 | July 2023 | 21109 | 19927 |
| 8 | August 2023 | 19874 | 18819 |
| | Total | 152479 | 141760 |

Thus, from the above table it is obvious that average treated industrial effluent discharge from our industry between Jan2023 to Aug 2023 is 584 KLD which is only 58.4% of consented discharge quantity (i.e. 1000KLD).

Further, it is to inform you that our industry is consuming approximately 09 KLD fresh water for domestic purposes and discharging approximately 07 KLD into septic tank / soak pit.

Further, we would like to state you that presently our industry is consuming only 1217 KL per day fresh water in industrial purposes. Out of total1217 KL, industry is using only 40 KL per day for boiler feeding while fresh water requirement in boiler is 144 KL per day. Thus, industry is recycling 104 KL per day water in boiler feeding which is being possible due to condensate recovery. Presently, our unit is recovering approximately 73% condensate. Recycling of condensate water is reducing the fresh water consumption and it is conservation of natural resources.

Cont...3

OBEETEE PRIVATE LIMITED



Registered Office : BISUNDERPUR, CIVIL LINES, P.O. BOX NO. 4, MIRZAPUR - 231 001, INDIA. PHONES - 91-5442-252304, 252610, 252052
FAX: 91-5442-252413. E-MAIL: obtindia@obeetee.com WEBSITE: www.obeetee.com

BANKERS : STATE BANK OF INDIA, SPECIALISED COMMERCIAL BRANCH, VARANASI- 221002.

Noida Office : A-45, SECTOR- 64, PHASE-III, NOIDA, UTTAR PRADESH, PIN CODE - 201301 PHONES 91-120-4690200 FAX : 91-120-4690201
E-MAIL: obtdelhi@obeetee.com

Factory : Goppur, Gopiganj, Distt. Sant Ravidas Nagar (Bhadohi) Ph.: 05414-232206, 232268 Fax 05414-232320

MANUFACTURERS & EXPORTERS OF FINE HANDKNOTTED CARPETS & DHURRIES
(A GOVERNMENT OF INDIA RECOGNISED TRADING HOUSE)

MIRZAPUR

CIN : U17226UP1932PTC000475

-3-

However, as per office order no.B-400(T)/PCI-III//2016 - 17/2006577 dt. 28/11/2016 (copy enclosed), Textile Units are not in the category of Zero Liquid Discharge (ZLD) industry but Textile Units have to comply with the Standards notified by CPCB. Our industry has already installed complete effluent treatment plant for the treatment of effluent generated from industrial processes and installed ETP is able to achieve the Standards notified by CPCB for Textile Units. Online Continuous Effluent Monitoring System (OCEMS) has been installed at the final outlet of ETP and OCEMS is connected with the server of CPCB.

Further, Joint Committee constituted by N.G.T. vide its order dt. 24.03.2023 visited our industry and inspected whole process of production and effluent treatment on dt. 21/06/2023. Joint Committee also collected the sample of our treated effluent from outside of industry premises before meeting into kaccha nala. Report of sample analysis was found well within the Stipulated Norms of discharge in surface water notified by CPCB for Textile Units.

However, in compliance of N.G.T. order dt.24/7/2023, unit is proposing to further reduce its treated effluent discharge into natural kaccha nala which meets Jhiriya drain and Jhiriya drain discharges into river Ganga near Rampur Ghat. Industry has Short Term and Long Term Action Plan for further reducing its treated effluent discharge into kaccha nala near industry. Details of Short Term and Long Term Action Plan is given below -

SHORT TERM ACTION

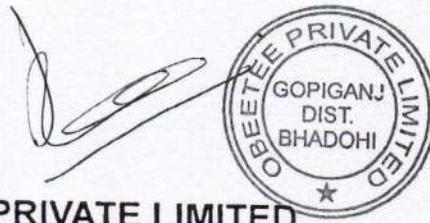
| S.No. | Particulars | Treated Effluent Recycle Quantity | Expected Time Period of Completion of work |
|-------|---|-----------------------------------|--|
| 1 | Use of treated effluent for chemical solution preparation used in Effluent Treatment Plant. | 60 KLD | 01 month |
| 2 | Use of treated effluent for Boiler ash quenching. | 40 KLD | 01 month |
| 3 | Use of treated effluent for Gardening and Plantation within industry premises. | 15 KLD | 02 month |

LONG TERM ACTION PLAN

Time of completion -36 months.

Particular of Long Term Action Plan:

Cont...4

**OBEETEE PRIVATE LIMITED**

Registered Office : BISUNDERPUR, CIVIL LINES, P.O. BOX NO. 4, MIRZAPUR - 231 001, INDIA. PHONES: 91-5442-252304, 252610, 252052
FAX: 91-5442-252413. E-MAIL: obtindia@obeetee.com WEBSITE: www.obeetee.com

BANKERS : STATE BANK OF INDIA, SPECIALISED COMMERCIAL BRANCH, VARANASI- 221002.

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Factory : Goppur, Gopiganj, Distt. Sant Ravidas Nagar (Bhadohi) Ph.: 05414-232206, 232268 Fax: 05414-232320

MANUFACTURERS & EXPORTERS OF FINE HANDKNOTTED CARPETS & DHURRIES
(A GOVERNMENT OF INDIA RECOGNISED TRADING HOUSE)

CIN : U17226UP1932PTC000475

-4-

Industry has 01 Hectare own land near industry premises and proposes to develop it as per the Protocol of Ferti – irrigation. Industry is proposing to adopt Karnal Method of Ferti-irrigation. The texture of land available with industry is Sandy Loam. As per Gazette Notification No. G.S.R. 35(E) dt. 14/01/2016 of Ministry of Environment, Forest & Climate Change, Govt. of India, the loading rate of sandy loam soil is 170 to 225 m³/H/day. After developing land available, industry shall be able to reuse approximately 200KLD treated effluent for ferti-irrigation. This action of industry shall further reduce its treated effluent discharge into Jhiriya drain and ultimately river Ganga.

Thus, after the completion of short term and long term action plan for reuse/recycle of treated effluent industry shall be able to reuse/recycle its treated effluent @315KLD .The rest quantity of treated effluent which shall meet the stipulated discharge Norms shall be disclosed off as per condition mentioned in CTO (water) issued by the Board to the industry.

The above compliance report regarding your letters dated 19/08/2023 & 19/09/2023 is submitted for your kind consideration and further necessary action.

Thanking You.

For Obeetee Private Limited

Factory Manager



- Enclosures: 1- Monthly Ground Water Extraction Statement.
2- Monthly treated water discharge Statement.
3- Office order no.B-400(T)/PCI-III//2016 – 17/2006577 dt. 28/11/2016
4- Gazette Notification No. G.S.R. 35(E) dt. 14/01/2016

Copy to: The following for information and necessary action.

1. Member Secretary, U.P.C.B., Lucknow.
2. Chief Environmental Officer (C-6), U.P.C.B., Lucknow
3. Law Officer (I), U.P.C.B., Lucknow.

OBEETEE PRIVATE LIMITED

Registered Office : BISUNDERPUR, CIVIL LINES, P.O. BOX NO. 4, MIRZAPUR - 231 001, INDIA. PHONES: 91-5442-252304, 252610, 252052
FAX: 91-5442-252413. E-MAIL: obtindia@obeetee.com WEBSITE: www.obeetee.com

BANKERS : STATE BANK OF INDIA, SPECIALISED COMMERCIAL BRANCH, VARANASI- 221002.

Noida Office : A-45. SECTOR- 64,PHASE-III, NOIDA, UTTAR PRADESH, PIN CODE - 201301 PHONES : 91-120-4690200 FAX : 91-120-4690201
E-MAIL: obtdelhi@obeetee.com

Factory : Goppur, Gopiganj, Distt. Sant Ravidas Nagar (Bhadohi) Ph.: 05414-232206, 232268 Fax. 05414-232320

OBEETEE PVT LTD GOPEPUR ,GOPIGANJ,BHADOHI (U.P)

| S.No | Name of month & year | Ground water Extracted (KL) |
|------|----------------------|-----------------------------|
| 1 | Jan-23 | 43074 |
| 2 | Feb-23 | 33518 |
| 3 | Mar-23 | 33698 |
| 4 | Apr-23 | 34326 |
| 5 | May-23 | 37284 |
| 6 | Jun-23 | 39348 |
| 7 | Jul-23 | 39339 |
| 8 | Aug-23 | 37334 |
| | Total | 297921 |



OBEETEE PVT LTD GOPEPUR ,GOPIGANJ,BHADOHI (U.P)

| S.No. | Name of month & year | ETP InLet effluent water(KL) | ETP Out Let Treated water (KL) |
|-------|----------------------|------------------------------|--------------------------------|
| 1 | Jan-23 | 21134 | 19535 |
| 2 | Feb-23 | 17689 | 15806 |
| 3 | Mar-23 | 17747 | 16111 |
| 4 | Apr-23 | 16851 | 15775 |
| 5 | May-23 | 18386 | 17267 |
| 6 | Jun-23 | 19689 | 18520 |
| 7 | Jul-23 | 21109 | 19927 |
| 8 | Aug-23 | 19874 | 18819 |
| | Total (KL) | 152479 | 141760 |



Speed Post

B-400(T)/PCI-III/2016-17

20065-77

November 28, 2016

To,

The Chairman,
Uttar Pradesh, Uttarakhand, Haryana, Bihar, Jharkhand, West Bengal, Madhya Pradesh, Rajasthan, Chhattisgarh State Pollution Control Board

Directions under Section 18(1)(b) of the Water (Prevention & Control of pollution) Act, 1974 to ensure compliance of notified standards by Textile units

WHEREAS, among others, under Section 17 of the Water (Prevention and Control of Pollution) Act, 1974, one of the functions of the State Pollution Control Board (SPCB)/ Pollution Control Committee (PCC), constituted under the Water (Prevention and Control of Pollution) Act, 1974 is to plan a comprehensive programme for prevention, control of abatement of pollution streams and wells located in the State/UT and to secure the execution there; and

WHEREAS, the Central Government has notified the standards for discharge of environmental pollution from various categories of industries under Environment (Protection) Act, 1986 and the rule framed there under; and

WHEREAS, the CPCB and SPCBs have been pursuing the polluting industries to install effluent treatment plants (ETPs) to comply with the effluent discharge standards as notified under the Environment (Protection) Act, 1986 and the rule framed there under; and

WHEREAS, the SPCBs/PCCs can stipulate stringent standards for discharge of environmental pollution from various categories of industries than those notified by the Central Government, under the Environment (Protection) Act, 1986 and rules framed there under; and

WHEREAS, CPCB issued directions dated 24-02-2015, 22-04-2015 and 16-07-2015 under Section 18(1)(b) of the Water (Prevention and Control of Pollution) Act, 1974 to nine Ganga Basin states to implement Zero Liquid Discharge (ZLD) based CTP in composite textile plants and implement ZLD based ETPs in all Textile industries.

WHEREAS, revised effluent discharge standards for Textile industry were notified vide Gazette Notification no. G.S.R. 35(E) dated October 10, 2016 under Schedule I of Environment (Protection) Rules, 1986. [Available at <http://www.epcb.nic.in/Industry-Specific-Standards/Effluents.pdf>]

NOW THEREFORE, you are hereby directed to comply following directions:

1. Ensure strict compliance of revised effluent discharge standards as listed in above mentioned notification by all Integrated textile units, units of Cotton / Woollen / Carpets / Polyester, Units having Printing / Dyeing / Bleaching process or manufacturing and Garment units.
2. The 'Consent to Operate' (CTO) issued/ to be issued to all the Textile industries in the State shall be linked with the compliance of the notification so that the consent issued to industries shall stand automatically withdrawn if the industries fail to comply the standards.

The present direction shall supersede the previous directions dated 24-02-2015, 22-04-2015 and 16-07-2015 issued by CPCB related to Textile industries.

The action taken report shall be submitted within 30 working days from the date of receipt of these directions.

(S.P. SINGH PARIHAR)
CHAIRMAN

Copy to:

1. The Advisor (CP Division)
Ministry of Environment, Forest & C.C
Prithvi Block, Indira Paryavaran Bhawan,
Jorbagh Road, New Delhi - 110 003
2. The Incharge, Central, North and East
Zonal Office.
3. The In-charge, IT Division
4. The In-charge, PCI-III Division

(A B AKOLKAR)
MEMBER SECRETARY


भारत का राजपत्र
The Gazette of India

असाधारण

EXTRAORDINARY

भाग II—खण्ड 3—उप-खण्ड (i)

PART II—Section 3—Sub-section (i)

प्राधिकार से प्रकाशित

PUBLISHED BY AUTHORITY

सं. 31]

नई दिल्ली, शुक्रवार, जनवरी 15, 2016/पौष 25, 1937

No. 31]

NEW DELHI, FRIDAY, JANUARY 15, 2016/ PAUSA 25, 1937

पर्यावरण, वन और जलवायु परिवर्तन मंत्रालय

अधिसूचना

नई दिल्ली, 14 जनवरी, 2016

सा.का.नि. 35(अ).—केंद्रीय सरकार, पर्यावरण (संरक्षण) अधिनियम, 1986 (1986 का 29) की धारा 6 और धारा 25 द्वारा प्रदत्त शक्तियों का प्रयोग करते हुए पर्यावरण (संरक्षण) नियम, 1986 का और संशोधन करने के लिए निम्नलिखित नियम बनाती है, अर्थात् :-

1. लघु शीर्षक और प्रवर्तन.- (1) इन नियमों का संक्षिप्त नाम पर्यावरण (संरक्षण) संशोधन नियम, 2016 है।
(2) ये उनके राजपत्र में प्रकाशन की तारीख को प्रवृत्त होंगे।
2. पर्यावरण (संरक्षण) नियम, 1986 की अनुसूची 1 में,-
(क) क्रम सं. 4 और उससे संबंधित प्रविष्टियों के स्थान पर निम्नलिखित क्रम सं. और प्रविष्टियां रखी जाएंगी, अर्थात् :-

| क्रम सं. | उद्योग | मापदंड | मानक |
|----------|-------------|--|--|
| (1) | (2) | (3) | (4) |
| "4. | चीनी उद्योग | बहिःस्त्राव | सभी सांद्रण मूल्य सिवाय पीएच के मिलीग्राम प्रति लीटर में है |
| | | पीएच | 5.5 - 8.5 |
| | | कुल निलंबित ठोस पदार्थ (टीएसएस), मिलीग्राम प्रति लीटर | 100 (भूमि पर निपटान के लिए) 30 (भू-पृष्ठ जल पर निपटान के लिए) |
| | | जैव आक्सीजन मांग, बीओडी, [27° सेंटीग्रेट पर तीन दिन], मिलीग्राम प्रति लीटर | 100 (भूमि पर निपटान के लिए) 30 (भू-पृष्ठ जल पर निपटान के लिए) |

| | |
|---|--|
| तेल एवं ग्रीज़, मिलीग्राम प्रति लीटर | 10 |
| कुल भंग ठोस पदार्थ (टीडीएस), मिलीग्राम प्रति लीटर | 2100 |
| अंतिम अपशिष्ट जल बहिःस्राव सीमा | 200 लीटर प्रति टन पेराई किए हुए गन्ने के लिए |
| (पेराई किए हुए गन्ने के प्रति टन के लिए अंतिम उपचारित अपशिष्ट बहिःस्राव 100 लीटर तक निर्बंधित है और छिड़काव तालाब ओवरफ्लो से अपशिष्ट जल या शीतलन टावर ब्लो डाउन पेराई किए हुए गन्ने के लिए 100 लीटर प्रति टन तक निर्बंधित है तथा इकाई से एकल आउटलेट बिन्दु अनुज्ञात है) | |
| उत्सर्जन | |
| स्टेक से विविक्त पदार्थ उत्सर्जन प्रति सामान्य क्यूबिक मीटर 150 मिलीग्राम से कम होगा। | |

4(1) चीनी उद्योगों में उपचारित बहिःस्राव सिंचाई प्रोटोकाल और अपशिष्ट जल संरक्षण या अपशिष्ट जल प्रबंधन

(i) विभिन्न मृदा टेक्सचरों के लिए लदाई दरें

| क्रम सं. | मृदा टेक्सचर | m ³ /Ha/Day में लदाई दर |
|----------|--------------|------------------------------------|
| 1. | रेतीली | 225 से 280 |
| 2. | रेतीली दुमट | 170 से 225 |
| 3. | दुमट | 110 से 170 |
| 4. | क्ले दुमट | 55 से 110 |
| 5. | क्ले | 35 से 55 |

(ii) अपशिष्ट जल संरक्षण और प्रदूषण नियंत्रण प्रबंधन

- अधिक साधित्र जल के पुनः चक्रण के लिए उपयोगिताओं या अनुषंगी इकाईयों के प्रसंस्करण के लिए शीतलन प्रबंधन और पालिमिंग टैंकों की स्थापना हो।
- अपशिष्ट जल उपचार संयंत्र का पेराई ऋतु आरंभ होने से एक मास पूर्व स्थिरीकरण किया जाएगा और यह पेराई ऋतु के पश्चात् एक मास तक प्रचालन करना जारी रखेगा।
- सिंचाई के लिए कोई मांग नहीं अवधि के दौरान उपचारित अपशिष्ट जल को केवल 15 दिन की धारण क्षमता वाले रिसाव रोधी लाइन तालाब में भंडारित किया जाएगा।
- बहावमापी को सभी जल ऐब्स्ट्रैक्शन बिन्दुओं पर प्रतिस्थापित किया जाएगा और ताजे जल के उपयोग को न्यूनतम किया जाएगा।
- समुचित वायु प्रदूषण नियंत्रण युक्तियों को विविक्त पदार्थ उत्सर्जन मानक को पूरा करने के लिए स्थापित किया जाएगा।

[फा.सं. क्यू-15017/31/2007-सीपीडब्ल्यू]

डा. राशिद हसन, सलाहकार

टिप्पणः मूल नियम भारत के राजपत्र, असाधारण, भाग II, खंड 3, उप-खंड (i) में का.आ.सं0 844(अ), तारीख 19 नवंबर, 1986 द्वारा प्रकाशित किए गए थे और तत्पश्चात उनमें निम्नलिखित अधिसूचनाओं के द्वारा संशोधन किए गए :

का.आ. सं. 433(अ), तारीख 18 अप्रैल, 1987; सा.का.नि. सं. 176(अ), तारीख 2 अप्रैल, 1996; सा.का.नि. सं. 97(अ), तारीख 18 फरवरी, 2009; सा.का.नि. सं. 149(अ), तारीख 4 मार्च, 2009; सा.का.नि. सं. 543(अ), तारीख 22 जुलाई, 2009; सा.का.नि. सं. 739(अ), तारीख 9 सितंबर, 2010; सा.का.नि. सं. 809(अ), तारीख 4 अक्टूबर, 2010; सा.का.नि. सं. 215(अ), तारीख 15 मार्च, 2011; सा.का.नि. सं. 221(अ), तारीख 18 मार्च, 2011; सा.का.नि. सं. 354(अ), तारीख 2 मई, 2011; सा.का.नि. सं. 424(अ), तारीख 1 जून, 2011; सा.का.नि. सं. 446(अ), तारीख 13 जून, 2011; सा.का.नि. सं. 152(अ), तारीख 16 मार्च, 2012; सा.का.नि. सं. 266(अ), तारीख 30 मार्च, 2012; सा.का.नि. सं. 277(अ), तारीख 31 मार्च, 2012; सा.का.नि. सं. 820(अ), तारीख 9 नवंबर, 2012; सा.का.नि. सं. 176(अ), तारीख 18 मार्च, 2013; सा.का.नि. सं. 535(अ), तारीख 7 अगस्त, 2013; सा.का.नि. सं. 771(अ), तारीख 11 दिसंबर, 2013; सा.का.नि. सं. 2(अ), तारीख 2 जनवरी, 2014; सा.का.नि. सं. 229(अ), तारीख 28 मार्च, 2014; सा.का.नि. सं. 232(अ), तारीख 31 मार्च, 2014; सा.का.नि. सं. 325(अ), तारीख 7 मई, 2014; सा.का.नि. सं. 612(अ), तारीख 25 अगस्त, 2014; सा.का.नि. सं. 789(अ), तारीख 11 नवंबर, 2014; का.आ. सं. 3305(अ), तारीख 7 दिसंबर, 2015 और अंत में अधिसूचना का.आ. सं. 4(अ), तारीख 1 जनवरी, 2016 द्वारा संशोधन किए गए थे।

**MINISTRY OF ENVIRONMENT, FORESTS AND CLIMATE CHANGE
NOTIFICATION**

New Delhi, the 14th January, 2016

G.S.R. 35(E).—In exercise of the powers conferred by sections 6 and 25 of the Environment (Protection) Act, 1986 (29 of 1986), the Central Government hereby makes the following rules further to amend the Environment (Protection) Rules, 1986, namely:-

1. **Short title and Commencement.**- (1) These rules may be called the Environment (Protection) Amendment Rules, 2016.
(2) They shall come into force on the date of their publication in the Official Gazette.
2. In Schedule-I to the Environment (Protection) Rules, 1986, for serial number 4 and the entries relating thereto, the following serial number and entries shall be substituted, namely:-

| S.No. | Industry | Parameters | Standards |
|-------|----------------|---|---|
| (1) | (2) | (3) | (4) |
| "4. | SUGAR INDUSTRY | EFFLUENTS | All concentration values are in milligramme per litre except for pH |
| | | pH | 5.5 - 8.5 |
| | | Total Suspended Solids (TSS), milligramme per litre | 100 (for disposal on land) |
| | | Biological Oxygen Demand , | 30 (for disposal in surface waters) 100 (for disposal on land) |

| | | |
|--|---|-------------------------------------|
| | BOD[3 days at 27°C], milligramme per litre | 30 (for disposal in surface waters) |
| | Oil & Grease milligramme per litre | 10 |
| | Total Dissolved Solids (TDS), milligramme per litre | 2100 |
| | Final wastewater discharge limit | 200 litre per tonne of cane crushed |
| | (Final treated effluent discharge restricted to 100 litre per tonne of cane crushed and Waste water from spray pond overflow or cooling tower blow down to be restricted to 100 litre per tonne of cane crushed and only single outlet point from unit is allowed.) | |
| | EMISSIONS | |
| | The particulate matter emissions from the stack shall be less than 150 milligramme per normal cubic metre | |

4(1) Treated effluent Irrigation protocol and waste water conservation or waste water management in Sugar industries

(i) Loading rates for different soil textures

| S.N | Soil Texture | Loading rate in m ³ /Ha/Day |
|-----|--------------|--|
| 1 | Sandy | 225 to 280 |
| 2 | Sandy loam | 170 to 225 |
| 3 | Loam | 110 to 170 |
| 4 | Clay loam | 55 to 110 |
| 5 | Clay | 35 to 55 |

(ii) Waste water conservation and pollution control management

1. Establishment of cooling arrangement and polishing tank for recycling the excess condensate water to process or utilities or allied units.
2. Effluent Treatment Plant to be stabilized one month prior to the start of the crushing season and continue to operate one month after the crushing season.
3. During no demand period for irrigation, the treated effluent to be stored in a seepage proof lined pond having 15 days holding capacity only.
4. Flow meter to be installed in all water abstraction points and usage of fresh water to be minimized.
5. Suitable Air pollution control devices to be installed to meet the particulate matter emission standard."

[F.No. Q-15017/31/2007- CPW]
DR. RASHID HASAN, Advisor

Note: - The principal rules were published in the Gazette of India, Extraordinary, Part II, Section 3, Sub-section (i) vide number S.O. 844(E), dated the 19th November, 1986 and subsequently amended vide the following notifications, namely:-

S. O. 433 (E), dated the 18th April 1987; G.S.R. 176(E), dated the 2nd April, 1996; G.S.R. 97 (E), dated the 18th February, 2009; G.S.R. 149 (E), dated the 4th March, 2009; G.S.R. 543(E), dated the 22nd July, 2009; G.S.R. 739 (E), dated the 9th September, 2010; G.S.R. 809(E), dated the 4th October, 2010, G.S.R. 215 (E), dated the 15th March, 2011; G.S.R. 221(E), dated the 18th March, 2011; G.S.R. 354 (E), dated the 2nd May, 2011; G.S.R. 424 (E), dated the 1st June, 2011; G.S.R. 446 (E), dated the 13th June, 2011; G.S.R. 152 (E), dated the 16th March, 2012; G.S.R. 266(E), dated the 30th March, 2012; G.S.R. 277 (E), dated the 31st March, 2012; G.S.R. 820(E), dated the 9th November, 2012; G.S.R. 176 (E), dated the 18th March, 2013; G.S.R. 535(E), dated the 7th August, 2013; G.S.R. 771(E), dated the 11th December, 2013;

G.S.R. 2(E), dated the 2nd January, 2014; G.S.R. 229 (E), dated the 28th March, 2014; G.S.R. 232(E), dated the 31st March, 2014; G.S.R. 325(E), dated the 07th May, 2014, G.S.R. 612, (E), dated the 25th August 2014; G.S.R. 789(E), dated the 11th November, 2014; S.O. 3305(E), dated the 7th December, 2015 and lastly amended *vide* notification S.O. 4(E), dated the 1st January, 2016.



उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड

UTTAR PRADESH POLLUTION CONTROL BOARD

संदर्भ संख्या 198062 / सी-6 / सहमति जल / 16 / निर्देश / वाराणसी / 2023

दिनांक 21-7-23
पंजीकृत

सेवा में,

मैसर्स होम फ्लोरिंग एण्ड डिकोर प्रा०लि०, (पूर्व नाम शेख भुल्लन कार्पेट प्रा०लि०),
ग्राम-जोहरपुर, गोपपुर, गोपीगंज,
जनपद-भदोही।

यह कि मैसर्स होम फ्लोरिंग एण्ड डिकोर प्रा०लि०, (पूर्व नाम शेख भुल्लन कार्पेट प्रा०लि०), ग्राम-जोहरपुर, गोपपुर, गोपीगंज, जनपद-भदोही जिसे आगे उद्योग कहा जाएगा। उद्योग में कच्चे माल के रूप में ऊलेन यार्न का प्रयोग कर डाइड यार्न के उत्पादन हेतु उपरोक्त वर्णित स्थल पर स्थापित/संचालित है। जो कि जल (प्रदूषण निवारण एवं नियंत्रण) अधिनियम, 1974 की धारा-47 के अन्तर्गत एक कम्पनी है।

यह कि मैसर्स होम फ्लोरिंग एण्ड डिकोर प्रा०लि०, (पूर्व नाम शेख भुल्लन कार्पेट प्रा०लि०), ग्राम-जोहरपुर, गोपपुर, गोपीगंज, जनपद-भदोही का निरीक्षण केन्द्रीय प्रदूषण नियंत्रण बोर्ड द्वारा दिनांक 24.05.2023 को किया गया। निरीक्षण के समय उद्योग में सूखा कार्य होता पाया गया।
केन्द्रीय प्रदूषण नियंत्रण बोर्ड की आख्या में निम्न संस्तुतियां/सुझाव दिये गये हैं :-

1. Unit should maintain the logbooks for Raw materials consumption, production, water abstraction and effluent discharged, sludge generation and sludge disposal.
2. Unit should obtain consent before resuming the operational process.

उपरोक्त वर्णित परिस्थितियों में जन स्वास्थ्य के हित में राज्य बोर्ड द्वारा उद्योग को निम्न निर्देश जारी किये जाते हैं:-

1. यह कि उद्योग मैसर्स होम फ्लोरिंग एण्ड डिकोर प्रा०लि०, (पूर्व नाम शेख भुल्लन कार्पेट प्रा०लि०), ग्राम-जोहरपुर, गोपपुर, गोपीगंज, जनपद-भदोही में स्थापित डाइंग यूनिट को यथावत् बंद रखा जाये तथा राज्य बोर्ड से सहमति प्राप्त करने के उपरान्त ही डाइंग यूनिट का संचालन किया जाये।

उपरोक्त निर्देशों के संबंध में साक्ष्य सहित पूर्ण विवरण के साथ 15 दिन के अन्दर बोर्ड मुख्यालय को प्रेषित करें। कृपया नोट करें उद्योगों द्वारा उपरोक्त निर्देशों का अनुपालन सुनिश्चित न किये जाने अथवा संतोषजनक उत्तर प्राप्त न होने की दशा में उद्योग के विरुद्ध जल (प्रदूषण निवारण तथा नियंत्रण) अधिनियम 1974 यथासंशोधित के अन्तर्गत नियमानुसार कार्यवाही की जायेगी, जिसका सम्पूर्ण उत्तरदायित्व स्वयं उद्योग एवं उद्योग स्वामी का होगा।

भवदीय,

मुख्य पर्यावरण अधिकारी,
(वृत्त-6)

प्रतिलिपि:- निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

1. श्री ए०के० विद्यार्थी, डायरेक्टर एण्ड डी०एच० डब्ल्यूएम०-2, केन्द्रीय प्रदूषण नियंत्रण बोर्ड, परिवेश भवन ईस्ट अर्जुन नगर दिल्ली।
2. क्षेत्रीय अधिकारी, उ०प्र० प्रदूषण नियंत्रण बोर्ड, वाराणसी को इस आशय के साथ प्रेषित कि उद्योग को जारी निर्देश का अनुपालन सुनिश्चित कराये।

मुख्य पर्यावरण अधिकारी,
(वृत्त-6)

SAB/LA/M/A

T.C/12V, Vibhuti Khand Gomti Nagar, Lucknow - 226010

Phone: 2720831, 2720828, 2720691 & 2720681 - Fax: 0522 - 2720764

Email: info@uppcb.com - Web Site: www.uppcb.com



उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड, वाराणसी

UTTAR PRADESH POLLUTION CONTROL BOARD, VARANASI



संदर्भ सं०/Ref.No. 1566/सहमति/23-24

दिनांक 19-9-23

सेवा में,

मेसर्स होम फ्लोरिंग एण्ड डिकोर प्राइवेट लिमिटेड
(पूर्व नाम मेसर्स शेख भुल्लन कार्पेट प्राइवेट लिमिटेड),
ग्राम-जोहरपुर, गोपपुर, गोपीगंज,
जनपद-भदोही।

अतिआवश्यक/महत्वपूर्ण
मा० एन०जी०टी० प्रकरण

Regd./email

विषय:-मा० एन०जी०टी०, नई दिल्ली में योजित **O.A. No. 47/2022 (I.A. No.23/2022)** (संजय कुमार पाल बनाम स्टेट ऑफ यू०पी० एण्ड अदर्स) में पारित आदेश दिनांक 24.07.2023 के सम्बंध में।

महोदय,

कृपया उपरोक्त विषयक इस कार्यालय के पत्र संख्या 1452/सहमति/23-24, दिनांक 19.08.2023 का संदर्भ ग्रहण करने का कष्ट करें (छायाप्रति संलग्न), जिसके माध्यम से मुख्य पर्यावरण अधिकारी (वृत्त-6), बोर्ड मुख्यालय, लखनऊ के पत्र संख्या एच 98062/सी-6/सहमति जल/16/निर्देश/वाराणसी/2023, दिनांक 21.07.2023 के माध्यम से दिये गये निर्देश का अनुपालन किये जाने हेतु निर्देशित किया गया है। बोर्ड मुख्यालय के पत्र दिनांक 21.07.2023 के द्वारा निम्नवत् निर्देश जारी किया गया है :-

1. यह कि उद्योग मेसर्स होम फ्लोरिंग एण्ड डिकोर प्रा०लि० (पूर्वनाम शेख भुल्लन कार्पेट प्रा०लि०), जोहरपुर, गोपपुर, गोपीगंज, जनपद-भदोही में स्थापित डाईंग यूनिट को यथावत् बन्द रखा जाये तथा राज्य बोर्ड से सहमति प्राप्त करने के उपरान्त ही डाईंग यूनिट का संचालन किया जाये।

जैसा कि आप अवगत हैं कि आपके उद्योग को वर्तमान में जल (प्रदूषण निवारण तथा नियंत्रण) अधिनियम, 1974 (यथासंशोधित) एवं वायु (प्रदूषण निवारण तथा नियंत्रण) अधिनियम, 1981 (यथासंशोधित) के अन्तर्गत सहमति (जल एवं वायु) निर्गत नहीं है और न ही सहमति (जल एवं वायु) प्राप्त करने हेतु निवेश मित्र के पोर्टल पर ऑनलाईन आवेदन किया गया है।

अतः आपको पुनः निर्देशित किया जाता है कि बोर्ड मुख्यालय, लखनऊ से दिनांक 21.07.2023 निर्देश का पूर्णतया अनुपालन किया जाना सुनिश्चित करें। अन्यथा की स्थिति में आपके उद्योग के विरुद्ध जल (प्रदूषण निवारण तथा नियंत्रण) अधिनियम, 1974 (यथासंशोधित) के अन्तर्गत कार्यवाही किये जाने एवं पर्यावरणीय क्षतिपूर्ति अधिरोपित किये जाने की संस्तुति बोर्ड मुख्यालय के सक्षम अधिकारी को प्रेषित कर दी जायेगी, जिसका सम्पूर्ण उत्तरदायित्व आपके उद्योग का स्वयं का होगा।

संलग्नक:-उपरोक्तानुसार।

भवदीय

(डॉ० एस० सी० शुक्ला) 19/9/23

क्षेत्रीय अधिकारी 0/c

प्रतिलिपि:-निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

1. सदस्य सचिव महोदय, उ० प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ।
2. मुख्य पर्यावरण अधिकारी (वृत्त-6), उ० प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ।
3. विधि अधिकारी (प्रथम), उ० प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ।

क्षेत्रीय अधिकारी 19/9/23

0/c



उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड, वाराणसी

UTTAR PRADESH POLLUTION CONTROL BOARD, VARANASI



संदर्भ सं० / Ref.No. 1452 / सहमति / 23-24

दिनांक / Date 19-8-23

अनुस्मारक

सेवा में,

मेसर्स होम फ्लोरिंग एण्ड डिकोर प्रा० लि०,
(पूर्व नाम शेख भुल्लन कार्पेट प्रा० लि०),
गोपीगंज, भदोही।

Regd.

विषय:- जल (प्रदूषण निवारण तथा नियंत्रण) अधिनियम, 1974 (यथासंशोधित) एवं वायु (प्रदूषण निवारण तथा नियंत्रण) अधिनियम, 1981 (यथासंशोधित) में वर्णित प्राविधानों के अन्तर्गत सहमति प्राप्त करने के सम्बन्ध में।

महोदय,

कृपया उपरोक्त विषयक इस कार्यालय के पत्र सं० 2138/सहमति/23-24, दिनांक 23.06.2023 का सन्दर्भ ग्रहण करने का कष्ट करें, जिसके माध्यम से जल (प्रदूषण निवारण तथा नियंत्रण) अधिनियम, 1974 (यथासंशोधित) के वैधानिक प्राविधानों के अन्तर्गत किसी भी प्रकार के घरेलू/औद्योगिक उत्प्रवाह का निस्तारण करने से पहले जल (प्रदूषण निवारण तथा नियंत्रण) अधिनियम 1974 की धारा 25/26 के अन्तर्गत राज्य बोर्ड से सहमति (जल) आदेश प्राप्त करने हेतु निर्धारित प्रपत्रों के साथ आनलाइन आवेदन किये जाने हेतु निर्देशित किया गया था। किन्तु अभी तक आप द्वारा आवेदन नहीं किया गया है। अवगत कराना है कि आपके उद्योग को वर्तमान में सहमति (जल एवं वायु) आदेश राज्य बोर्ड से प्राप्त नहीं है। मुख्य पर्यावरण अधिकारी (वृत्त-6), बोर्ड मुख्यालय, लखनऊ के पत्र संख्या एच 98062/सी-6/सहमति जल/16/निर्देश/वाराणसी/2023, दिनांक 21.07.2023 (छायाप्रति संलग्न) के द्वारा निम्न निर्देश जारी किया गया है:-

1. यह कि उद्योग मेसर्स होम फ्लोरिंग एण्ड डिकोर प्रा० लि० (पूर्व नाम शेख भुल्लन कार्पेट प्रा० लि०), जोहरपुर, गोपपुर, गोपीगंज, जनपद-भदोही में स्थापित डाइंग यूनिट को यथावत् बन्द रखा जाये तथा राज्य बोर्ड सहमति प्राप्त करने के उपरान्त ही डाइंग यूनिट का संचालन किया जाये।

कृपया ध्यान दें कि बोर्ड मुख्यालय, लखनऊ से जारी उक्त निर्देश दिनांक 21.07.2023 का पूर्णतया अनुपालन किया जाना सुनिश्चित करें। अन्यथा की स्थिति में उद्योग के विरुद्ध जल (प्रदूषण निवारण तथा नियंत्रण) अधिनियम 1974 (यथा संशोधित) के अन्तर्गत कार्यवाही किये जाने की संस्तुति बोर्ड मुख्यालय, लखनऊ के सक्षम अधिकारी को प्रेषित कर दी जायेगी, जिसका सम्पूर्ण उत्तरदायित्व आपके उद्योग का स्वयं का होगा।

संलग्नक:- उपरोक्तानुसार।

भवदीय

(डॉ० एस०सी० शुक्ला)

क्षेत्रीय अधिकारी

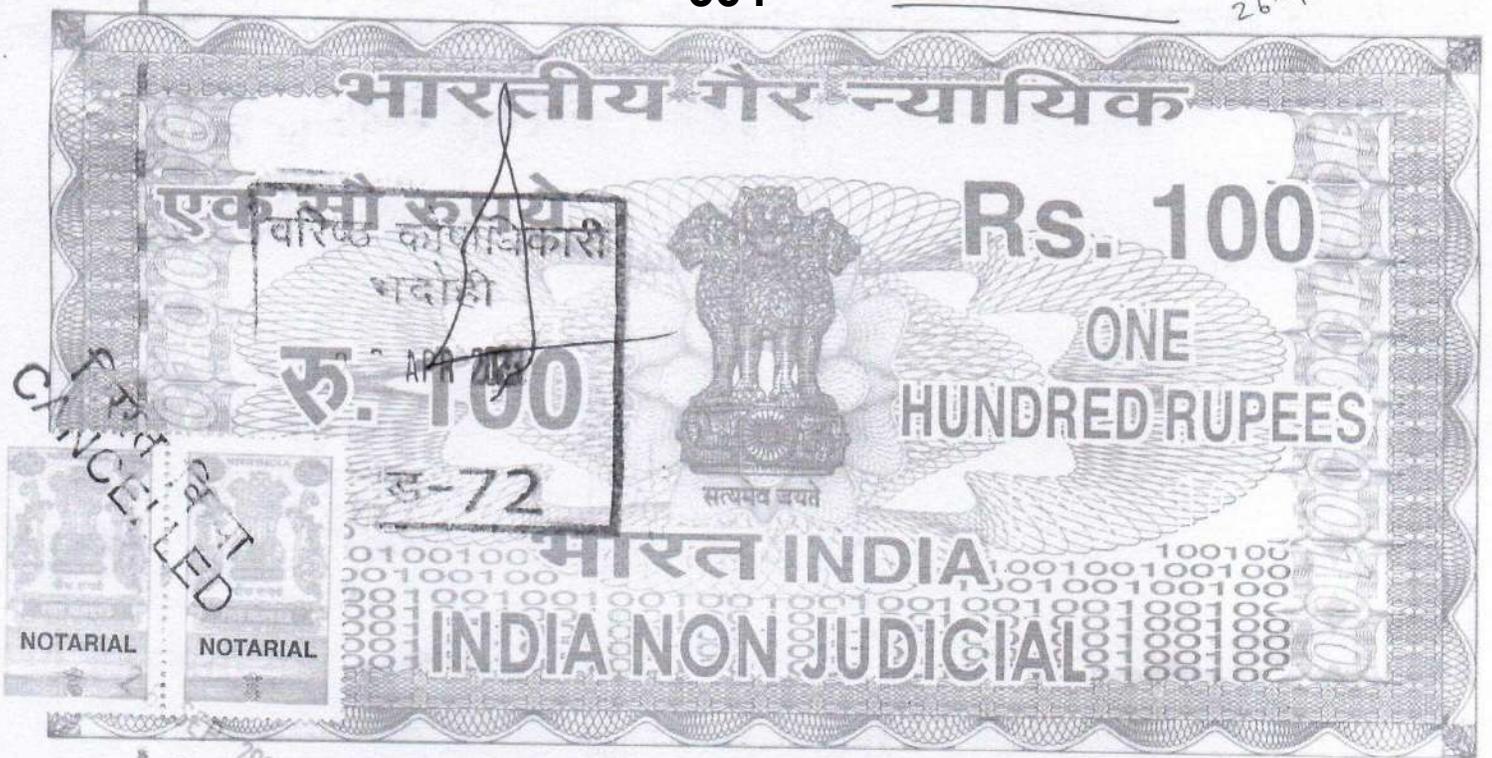
19/8/23

पृ०सं० व दिनांक उपरोक्त।

प्रतिलिपि:- मुख्य पर्यावरण अधिकारी (वृत्त-6) उ०प्र० प्रदूषण नियंत्रण बोर्ड, पर्यावरण भवन, टी०सी०-12वी, विभूति खण्ड, गोमती नगर, लखनऊ को सूचनार्थ एवं आवश्यक कार्यवाही हेतु सादर प्रेषित।

क्षेत्रीय अधिकारी

19/8/23



उत्तर प्रदेश UTTAR PRADESH

GL 955554

1709

शपथ पत्र

समक्ष,

क्षेत्रीय अधिकारी

उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड

वाराणसी

मैं, इमरान अंसारी पुत्र मो० इस्लाम अंसारी, आयु लगभग -26 वर्ष, (आधार नम्बर 8809-1352-9151) मेसर्स होम फ्लोरिंग एण्ड डेकोर प्रा लि, जोहरपुर, गोपीगंज, भदोही में फैक्ट्री मैनेजर के पद पर कार्यरत हूँ। मैं शपथ पूर्वक निम्न कथन करता हूँ कि :-

१-यह कि हमारे उद्योग में जाबवर्क काम किया जाता है।

२-यह कि काम न होने के कारण हमारा उद्योग दिसंबर २०२२से बन्द है।

३-यह कि हमारे उद्योग के पास दिसंबर २०२२ के बाद संचालन हेतु प्रदूषण नियंत्रण बोर्ड का सहमति पत्र नहीं है।

४-यह कि उद्योग प्रदूषण नियंत्रण बोर्ड से सहमति पत्र प्राप्त करने के बाद ही पुनः संचालित किया जाएगा।

शपथ ग्रहता

सुप्रमाणित/ATTESTED
सत्यापन

मैं, उपरोक्त शपथग्रहता यह सत्यापित करता हूँ कि शपथ पत्र के चरण क्रमांक १ से लेकर ४ तक दी गयी जानकारी मेरे निजी ज्ञान में सही एवं सत्य है। सत्यापन आज दिनांक 22-09-23 को भदोही में किया गया।

शपथ ग्रहता

S. A. S. R. (R)

26/9/23

34) केशवराज अंसारी पुत्र श्री अक्षय अंसारी - 365
मैसूरि हाथ फलारिंगा एडुकेटर प्रोफेसर
जौहरपुर गौपीगंज भदोही

-रंजीत कुमार स्वयं विक्रेता
ला०नं०-RN331/2023
दानीपुर,मानपुर-भदोही

रंजीत कुमार
26/09/2023



GOVERNMENT OF BIHAR
PATNA



उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड, वाराणसी

UTTAR PRADESH POLLUTION CONTROL BOARD, VARANASI

संदर्भ सं०/Ref.No. 1453 | न. पा. परिषद / 23-24

दिनांक / Date 19-8-23

सेवा में,

अधिसासी अधिकारी,
नगरपालिका परिषद, गोपीगंज,
जनपद-भदोही।

अतिआवश्यक/महत्वपूर्ण
मा० एन०जी०टी० प्रकरण

Regd. email

विषय- नगरपालिका परिषद, गोपीगंज, जनपद-भदोही से जनित घरेलू बहिष्साव के शुद्धीकरण के सम्बन्ध में।

महोदया,

कृपया उपरोक्त विषयक इस कार्यालय के पत्र संख्या- 1469/न०पा० परिषद-336/22-23, दिनांक 31.03.2023 का संदर्भ ग्रहण करने का कष्ट करें, जिसके माध्यम से नगरपालिका परिषद, गोपीगंज से जनित घरेलू बहिष्साव के शुद्धीकरण हेतु समुचित व्यवस्था स्थापित करने हेतु निर्देशित किया था। आपको अवगत कराना है कि मा० एन०जी०टी०, नई दिल्ली में O.A. No. 47/2022 (I.A. No.23/2022) (संजय कुमार पाल बनाम स्टेट ऑफ यू०पी० एण्ड अटर्स) विचाराधीन है। प्रश्नगत प्रकरण में मा० एन०जी०टी० द्वारा दिनांक 24.07.2023 को आदेश पारित किया गया है। मा० एन०जी०टी० द्वारा पारित आदेश की प्रति संलग्नकर आवश्यक कार्यवाही हेतु प्रेषित है। मा० एन०जी०टी०, नई दिल्ली द्वारा पारित आदेश के अनुपालन में गठित टीम द्वारा दिनांक 21.06.2023 को मेसर्स ओ०बी०टी० प्रा० लि०, गोपपुर, गोपीगंज का स्थलीय निरीक्षण करने के साथ झिरिया नाला का भी स्थलीय सर्वेक्षण किया गया था। सर्वेक्षण के समय नगर पालिका परिषद, गोपीगंज से जनित अशुद्धीकृत सीवेज निकट झिरिया पुल, गोपपुर एवं बायोरेमिडियेशन के पश्चात् झिरिया नाला, गोपपुर, गोपीगंज से बहिष्साव के नमूनों का एकत्रण कर विश्लेषण कराया गया था। विश्लेषण आख्या संलग्नकर प्रेषित है। संलग्न आख्यानुसार बायोरेमिडिएशन के पश्चात् बहिष्साव के नमूने में बी०ओ०डी० की मात्रा- 42 मिलीग्राम/लीटर, सी०ओ०डी० की मात्रा- 260 मिलीग्राम/लीटर एवं सस्पेन्डेड सॉलिड्स की मात्रा-128 मिलीग्राम/लीटर पायी गयी जो कि बोर्ड द्वारा निर्धारित नानकों से अधिक है। नगरपालिका परिषद, गोपीगंज से निरतारित किये जा रहे बहिष्साव के कारण गंगा नदी की जल गुणता पर प्रतिकूल प्रभाव पड़ रहा है।

अतः आपको पुनः निर्देशित किया जाता है कि तत्काल नगरपालिका परिषद, गोपीगंज से जरित घरेलू बहिष्साव के शुद्धीकरण हेतु सीवेज ट्रीटमेंट प्लांट की स्थापना किये जाने हेतु आवश्यक कार्यवाही किया जाना सुनिश्चित करें तथा सीवेज मैनेजमेंट हेतु समयबद्ध कार्ययोजना एक सप्ताह के अन्दर प्रत्येक दशा में इस कार्यालय एवं मुख्य पर्यावरण अधिकारी (वृत्त-6), उ० प्र० प्रदूषण नियंत्रण बोर्ड, गोमती नगर, लखनऊ को प्रेषित करना सुनिश्चित करें। कृपया ध्यान दें कि प्रश्नगत प्रकरण मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली में विचाराधीन है। अतः प्रश्नगत प्रकरण की गम्भीरता को दृष्टिगत रखते हुए तत्काल आवश्यक कार्यवाही करना सुनिश्चित करें तथा कृत कार्यवाही से एक सप्ताह के अन्दर राज्य बोर्ड को सूचित करना सुनिश्चित करें। अन्यथा की स्थिति में नगरपालिका परिषद, गोपीगंज के विरुद्ध की जाने वाली किसी भी प्रकार की कार्यवाही का सम्पूर्ण उत्तरदायित्व आपके नगरपालिका परिषद, गोपीगंज का स्वयं का होगा।

भवदीय

(डॉ० एस०सी० शुक्ला)
क्षेत्रीय अधिकारी
14/8/23

पृ०सं० एवं दिनांक उपरोक्तानुसार।

प्रतिलिपि:-निम्नलिखित को सूचनाार्थ एवं आवश्यक कार्यवाही हेतु सादर प्रेषित।

1. जिलाधिकारी महोदय, भदोही।
2. मुख्य पर्यावरण अधिकारी (वृत्त-6), उ० प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ को घरेलू बहिष्साव की विश्लेषण आख्या की प्रति संलग्न कर इस अनुरोध के साथ प्रेषित कि नगरपालिका परिषद, गोपीगंज, जनपद-भदोही को बोर्ड मुख्यालय स्तर से निर्देश जारी करने का कष्ट करें।
3. मुख्य पर्यावरण अधिकारी (के०प्र०), उ० प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ।
4. विधि अधिकारी (प्रथम), उ० प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ।

क्षेत्रीय अधिकारी
14/8/23

उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड, वाराणसी
UTTAR PRADESH POLLUTION CONTROL BOARD, VARANASI

संदर्भ सं० / Ref.No. 1454/न.पा.परिषद/23-24

दिनांक / Date: 19-8-23

सेवा में,

अधिकाारी, नगर पालिका परिषद, गोपीगंज, जनपद-भदोही।

अतिआवश्यक / महत्वपूर्ण
मा० एन०जी०टी० प्रकरण

Regd.

विषय:—मा० एन०जी०टी०, नई दिल्ली में योजित O.A. No. 47/2022 (I.A. No.23/2022) (संजय कुमार पाल बनाम स्टेट ऑफ यू०पी० एण्ड अदर्स) में पारित आदेश दिनांक 24.07.2023 के सम्बंध में।

महोदय,

कृपया उपरोक्त विषयक का संदर्भ ग्रहण करने का कष्ट करें (छायाप्रति संलग्न)। उक्त के सम्बंध में अवगत कराना है कि मा० एन०जी०टी०, नई दिल्ली में योजित O.A. No. 47/2022 (I.A. No.23/2022) (संजय कुमार पाल बनाम स्टेट ऑफ यू०पी० एण्ड अदर्स) में दिनांक 24.07.2023 को आदेश पारित किया गया है। मा० अधिकरण द्वारा पारित आदेश के मुख्य अंश निम्नवत् है:—

".....8. We find that treated effluents of the industry (M/s Obeetee Pvt. Ltd) along with sewage and sullage of NPP Gopiganj, Bhadol is being discharged through Jhiriyana into river Ganga at Rampur Ghat. The Tribunal in O.A. No. 200/2014 relating to river Ganga rejuvenation has directed that no sewage and trade effluent be discharged into river Ganga or its tributaries. Further, CTO granted to M/s Obeetee Pvt. Ltd. on 15.03.2022 has not been very clear on consented mode of disposal of industrial effluent rather permitting it to discharge into drain. Similarly actions taken on sewage management by NPP Gopiganj has not been given. We further find that the report of PCB has indicated there are other dying units which are discharging effluents into the drain. To safeguard the agricultural fields from disposal of effluents will have to be properly examined and only agreed protocol and ferti-irrigation plan be followed.

9. In view of the above observations we direct that UPPCB clearly file the report giving justification on why industry is allowed to discharge trade effluents into drain which is joining river Ganga, Status of other dying unit discharging effluents into drain and sewage management and time plan by NPP Gopiganj. We further direct that NMCG to review the status with respect to sewage and industrial effluents, flowing into Jhiriyana and intercepting the drain so not to discharge effluents into river Ganga.

10. UPPCB and NMCG are directed to file action taken report within eight weeks by e-mail at judicial-ngt@gov.in preferably in the form of searchable PDF/OCR Support PDF and not in the form of Image PDF.

11. The Registry is directed to send copy of the order to UPPCB and NMCG for taking action and submitting the report.

12. List the matter on 9th October, 2023.

मा० अधिकरण द्वारा पारित आदेश की प्रति संलग्नकर आपके अनुपालनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित है।

संलग्नक:—उपरोक्तानुसार।

भवदीय

(डॉ० एस० सी० शुक्ला)
19/8/23
क्षेत्रीय अधिकारी
6/0/23
[Signature]

प्रतिलिपि:—निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

1. जिलाधिकारी महोदय, भदोही।
2. सदस्य सचिव महोदय, उ० प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ।
3. मुख्य पर्यावरण अधिकारी (वृत्त-6), उ० प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ।
4. विधि अधिकारी (प्रथम), उ० प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ।

(डॉ० एस० सी० शुक्ला)
19/8/23
क्षेत्रीय अधिकारी
6/0/23
[Signature]



कार्यालय नगर पालिका परिषद गोपीगंज, जनपद-भदोही

पत्रांक : 388/न०पा०प०गो०/2023

दिनांक :- 02.09.2023

सेवा में,

अपर जिलाधिकारी (वि०/रा०)/प्रगारी अधिकारी (स्था०नि०)
भदोही।

विषय :- सीवेज ट्रीटमेन्ट प्लान्ट (S.T.P.)की स्थापना के संबंध में।
महोदय,

कृपया उपर्युक्त के संबंध में अवगत कराना है कि नगर पालिका परिषद गोपीगंज नगर में जल निकासी की व्यवस्था हेतु जी०टी०रोड के दक्षिण मुख्य नाले से पूरव की तरफ झिलियापुल प्राकृतिक बाहा से होकर प्रवाहित होता है, दिनांक 21.08.2023 को उ०प्र० प्रदूषण जल नियंत्रण बोर्ड के संयुक्त टीम द्वारा झिलियापुल नाला व गोपपुर बायो रेगिडियेशन का स्थलीय निरीक्षण किया गया, जिसमें टीम द्वारा झिलियापुल नाले में नगर से हो रहे घरेलू बहिस्त्राव के एकत्रण का जांच कराया गया, जिसमें प्रवाहित हो रहे बहिस्त्राव की मात्रा निर्धारित मानक से अधिक पायी गयी।

इस संदर्भ में उ०प्र० प्रदूषण नियंत्रण बोर्ड के कार्यालय पत्र सं०-1453 दिनांक 19.08.2023 को नगर पालिका परिषद गोपीगंज से जनित घरेलू बहिस्त्राव के शुद्धिकरण हेतु इस चेतावनी के साथ पत्र प्रेषित किया गया है कि प्रकरण मा० एन०जी०टी० दिल्ली में विचाराधीन है, प्रकरण को गंभीरता से लेते हुए जनित घरेलू बहिस्त्राव के शुद्धिकरण हेतु सीवेज ट्रीटमेन्ट प्लान्ट की स्थापना किये जाने हेतु तथा सीवेज मैनेजमेन्ट हेतु कार्ययोजना एक सप्ताह के भीतर मुख्य पर्यावरण अधिकारी, उ०प्र० प्रदूषण नियंत्रण बोर्ड गोगती नगर, लखनऊ को प्रेषित करना सुनिश्चित करें।

उक्त के संदर्भ में आपको अवगत कराना है कि S.T.P. के निर्माण हेतु वार्ड नं० 22 मिर्जापुर रोड का भूमि हेतु चयन किया गया है, जिसके सर्वेक्षण का कार्य उ०प्र० जल निगम (नगरीय) मिर्जापुर द्वारा सहायक अभियन्ता व अवर अभियन्ता के साथ किया गया है, जिसमें अभी तक डी०पी०आर० बनाने के संदर्भ में कोई अग्रतर कार्यवाही नहीं की गयी है, डी०पी०आर० शीघ्रातिशीघ्र प्रदूषण नियंत्रण बोर्ड और मुख्य पर्यावरण अधिकारी को प्रेषित किया जाना है।

अतः आपसे अनुरोध है कि चयनित भूमि पर S.T.P. निर्माण के संबंध में यथाशीघ्र डी०पी०आर० तैयार किये जाने हेतु कृपया अपने स्तर से एक पत्र उ०प्र० जल निगम नगरीय, मिर्जापुर को भेजने का कष्ट करें।

L.S.
04/09/23
ADP

प्रतिलिपि :-

1. जिलाधिकारी महोदय को सादर अवलोकनार्थ प्रेषित।
2. क्षेत्रीय अधिकारी, उ०प्र० प्रदूषण नियंत्रण बोर्ड, वाराणसी को प्रेषित।

अधिसासी अधिकारी
नगर पालिका परिषद गोपीगंज

अधिसासी अधिकारी
नगर पालिका परिषद गोपीगंज

प्रेषक,

जिलाधिकारी,
भदोही।

सेवा में,

अधिसासी अभियन्ता,

उ०प्र० जल निगम (नगरीय)

निर्माण खण्ड-14 एम.एल.डी. कैम्पस रगईपट्टी,

पक्का पोखर, भीरजापुर। 231001

संख्या 271 / रथा०नि०लि०-एस.टी.पी.डी.पी.आर./23

दिनांक 06. सितम्बर 2023.

विषय :- सीवेज ट्रीटमेन्ट प्लान्ट (एस.टी.पी.) की स्थापना के सम्बन्ध में।

कृपया उपर्युक्त विषयक के सम्बन्ध में अधिसासी अधिकारी, नगर पालिका परिषद गोपीगंज के पत्र संख्या-388/न०पा०प०गो०/2023 दिनांक 02.09.2023 का संदर्भ ग्रहण करने का कष्ट करें, जिसके द्वारा अवगत कराया गया है कि दिनांक 21.06.2023 को उ०प्र० प्रदूषण जल नियंत्रण बोर्ड के संयुक्त टीम द्वारा झिलियापुर नाला व गोपपुर बायो रेमिडियेशन का स्थलीय कर झिलियापुर नाले में नगर से हो रहे घरेलू बहिस्त्राव की मात्रा निर्धारित मानक से अधिक पायी गयी, तथा यह चेतावनी दी गयी कि प्रकरण मा० एन०जी०टी० दिल्ली में विचाराधीन है। नगर पालिका परिषद गोपीगंज से जनित घरेलू बहिस्त्राव के शुद्धिकरण हेतु सीवेज ट्रीटमेन्ट प्लान्ट की स्थापना हेतु कार्ययोजना एक सप्ताह के भीतर मुख्य पर्यावरण अधिकारी, उ०प्र० प्रदूषण नियंत्रण बोर्ड लखनऊ को प्रेषित किया जाय, जिसके निर्माण हेतु निकाय के वार्ड नं०-22 भीरजापुर रोड का भूमि चयन किया गया है, जिसका आपके सहायक अभियन्ता एवं अवर अभियन्ता, उ०प्र० जलनिगम (नगरीय) द्वारा सर्वेक्षण भी किया जा चुका है किन्तु आजतक उक्त कार्य के डी०पी०आर० को बनाने में कोई रुची नहीं ली गयी है। एस.टी.पी. के निर्माण हेतु डी०पी०आर० यथाशीघ्र तैयार कराकर उपलब्ध कराने हेतु अनुरोध किया गया है।

अतः उक्त के सम्बन्ध में आपको निर्देशित किया जाता है कि प्रकरण में अपनी व्यक्तिगत रुची लेकर जनित घरेलू बहिस्त्राव के शुद्धिकरण के सम्बन्ध में सीवेज ट्रीटमेन्ट प्लान की स्थापना हेतु अविलम्ब डी०पी०आर० तैयार कराकर उपलब्ध कराना सुनिश्चित करें। अन्यथा की स्थिति में व्यक्तिगत रूप से जिम्मेदार होंगे। विदित रहे कि प्रकरण मा० एन०जी०टी० से सम्बन्धित है। अतएव व्यक्तिगत ध्यान अपेक्षित है।

संलग्नक :- उपरोक्तानुसार।

संख्या व दिनांक उपरोक्त।

प्रतिलिपि :- जिलाधिकारी महोदय को सादर अवलोकनार्थ प्रेषित।
02-अधिसासी अधिकारी, नगर पालिका परिषद गोपीगंज।


06/09/23
(कुंवर वीरेन्द्र गौर्य)
अपर जिलाधिकारी (वि०/रा०)
भदोही।

(कुंवर वीरेन्द्र गौर्य)
अपर जिलाधिकारी (वि०/रा०)
भदोही।



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उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड

29-9-23

UTTAR PRADESH POLLUTION CONTROL BOARD

Ref. No Ho.1394 / सी-6/जल सहमति/269/काबनो/वाराण/2023

Dated 29/09/23

पंजीकृत

अधिकांसी अधिकारी,
नगर पालिका परिषद, गोपीगंज,
भदोही।

Annexure-5

यह कि मेसर्स नगर पालिका परिषद, गोपीगंज, भदोही जल (प्रदूषण निवारण एव नियंत्रण) अधिनियम-1974 की धारा-47 के अन्तर्गत एक कम्पनी है।

यह कि नगर पालिका परिषद, गोपीगंज का स्थलीय निरीक्षण क्षेत्रीय अधिकारी, उ०प्र० प्रदूषण नियंत्रण बोर्ड, वाराणसी द्वारा दिनांक 05.09.2023 को किया गया। निरीक्षण के समय नगर पालिका परिषद, गोपीगंज से निस्तारित किये जा रहे अशुद्धीकृत बहिस्त्राव निकट झिलिया पुल नाला, गोपपुर, गोपीगंज एवं मेसर्स ओ०बी०टी० प्रा०लि० से निस्तारित किये जा रहे शुद्धीकृत बहिस्त्राव के मिलने के पश्चात् झिलिया पुल नाला गोपपुर, गोपीगंज से नमूने का एकत्रण कर विश्लेषण क्षेत्रीय प्रयोगशाला, वाराणसी में कराया गया। विश्लेषण आख्यानसार नगर पालिका परिषद से जनित बहिस्त्राव के नमूने में बी०ओ०डी० की मात्रा-128 मिलीग्राम/लीटर, सी०ओ०डी० की मात्रा-418 मिलीग्राम/लीटर, सस्पेण्डेड सॉलिड्स की मात्रा-296 मिलीग्राम/लीटर, ऑयल एण्ड ग्रीस की मात्रा-13 मिलीग्राम/लीटर पायी गयी। झिलिया ड्रेन में मेसर्स ओ०बी०टी० प्रा०लि० से जनित शुद्धीकृत उत्प्रावह मिलने के पश्चात् गोपपुर, गोपीगंज से एकत्रित किये गये बहिस्त्राव के नमूने में बी०ओ०डी० की मात्रा-68 मिलीग्राम/लीटर, सी०ओ०डी० की मात्रा-344 मिलीग्राम/लीटर, सस्पेण्डेड सॉलिड्स की मात्रा-180 मिलीग्राम/लीटर, ऑयल एण्ड ग्रीस की मात्रा-11 मिलीग्राम/लीटर पायी गयी, जो कि निर्धारित मानकों से अधिक है, जो निर्धारित मानकों से अधिक है, जो जल (प्रदूषण निवारण तथा नियंत्रण) अधिनियम-1974 की धारा-24 का उल्लंघन है। निरीक्षण के समय नगर पालिका परिषद से जनित बहिस्त्राव के शुद्धीकरण हेतु बायोरेमिडिएशन भी नहीं किया जा रहा था।

यह कि माननीय एन०जी०टी०, नई दिल्ली में ओ०ए० संख्या 47/2022 (आई०ए० नं०-23/2022) संजय कुमार पाल बनाम स्टेट ऑफ यू०पी० एण्ड अदर्स में पारित आदेश दिनांक 24.07.2023 के मुख्य अंश निम्नवत् हैं:-

".....8. We find that treated effluents of the industry (M/s Obeete Pvt. Ltd) along with sewage and sullage of NPP Gopiganj, Bhadoi is being discharged through Shriyanada into river Ganga at Rampur Ghat. The Tribunal in O.A. No. 200/2014 relating to river Ganga rejuvenation has directed that no sewage and trade effluent be discharged into river Ganga or its tributaries. Further, CTO granted to M/s Obeete Pvt. Ltd. on 15.03.2022 has not been very clear on consented mode of disposal of industrial effluent rather permitting it to discharge into drain. Similarly actions taken on sewage management by NPP Gopiganj has not been given. We further find that the report of PCB has indicated there are other dyeing units which are discharging effluents into the drain. To safeguard the agricultural fields from disposal of effluents will have to be properly examined and only agreed protocol and ferti-irrigation plan be followed....."

यह कि मा० एन०जी०टी० द्वारा दिनांक 24.03.2023 को पारित आदेश के अनुपालन में गठित संयुक्त समिति द्वारा दिनांक 21.06.2023 को सर्वेक्षण के दौरान नगर पालिका परिषद से जनित बहिस्त्राव (बायोरेमिडिएशन से पूर्व एवं पश्चात्) के नमूनों का एकत्रण किया गया था। बायोरेमिडिएशन के पश्चात् से एकत्रित किये गये बहिस्त्राव के नमूने में बी०ओ०डी० की मात्रा-42 मिलीग्राम/लीटर, सी०ओ०डी० की मात्रा-260 मिलीग्राम/लीटर एवं सस्पेण्डेड सॉलिड्स की मात्रा-128 मिलीग्राम/लीटर पायी गयी, जो कि बोर्ड द्वारा निर्धारित मानकों से अधिक पायी गयी थी।

T.C/12V, Vibhuti Khand Gomti Nagar, Lucknow - 226010

Phone: 2720831, 2720828, 2720691 & 2720681 - Fax: 0522 - 2720764

Email: info@uppcb.com - Web Site: www.uppcb.com

S.A. 1/5/23

T.C

29/9/23

29/9/23

यह कि क्षेत्रीय अधिकारी, वाराणसी के पत्र संख्या 1453/न0पा0परिषद/23-24, दिनांक 19.08.2023 द्वारा नगर पालिका परिषद, गोपीगंज से जनित घरेलू बहिःश्राव के शुद्धीकरण हेतु सीवेज ट्रीटमेंट प्लाण्ट की स्थापना किये जाने हेतु तथा सीवेज मैनेजमेंट हेतु समयबद्ध कार्ययोजना एक सप्ताह के अन्दर राज्य बोर्ड को प्रेषित किये जाने हेतु अधिशासी अधिकारी, नगर पालिका परिषद, गोपीगंज को पत्र प्रेषित किया गया है। तत्कम में अधिशासी अधिकारी, नगर पालिका परिषद, गोपीगंज के पत्र संख्या 388/न0पा0प0ग0/2023, दिनांक 02.09.2023 के माध्यम से अवगत कराया गया है कि एस0टी0पी0 के निर्माण हेतु भूमि का चयन किया गया है तथा सर्वेक्षण का कार्य उ0प्र0 जल निगम (नगरीय), मिर्जापुर के अधिकारियों के साथ किया गया है, किन्तु अभी तक डी0पी0आर0 तैयार करने के सम्बन्ध में कोई अग्रतर कार्यवाही नहीं की गयी है।

यह कि मेसर्स नगर पालिका परिषद, गोपीगंज, भदोही द्वारा नगर पालिका परिषद, गोपीगंज से जनित घरेलू बहिःश्राव के शुद्धीकरण हेतु सीवेज ट्रीटमेंट प्लाण्ट की स्थापना किये जाने तथा सीवेज मैनेजमेंट हेतु समयबद्ध कार्ययोजना के सम्बन्ध में कार्यवाही पूर्ण नहीं की गयी है तथा उक्त परिक्षेत्र से जनित घरेलू मल-जल के शुद्धीकरण हेतु अन्तरिम व्यवस्था के अन्तर्गत बायो रेमिडेशन/फाइटो रेमिडेशन की व्यवस्था भी वर्तमान में संचालित नहीं है।

अतः उपरोक्त वर्णित परिस्थितियों एवं क्षेत्रीय अधिकारी की संस्तुति के दृष्टिगत जन स्वास्थ्य के हित में जन साधारण को स्वच्छ वातावरण प्रदान करने हेतु जल (प्रदूषण निवारण तथा नियंत्रण) अधिनियम, 1974 यथासंशोधित की धारा-33ए के अन्तर्गत राज्य बोर्ड को प्रदत्त शक्तियों के अधीन सक्षम अधिकारी की अनुमति से निम्नानुसार कारण बताओ नोटिस जारी किया जाता है:-

1. यह कि क्यों न नगर पालिका परिषद, गोपीगंज से जनित घरेलू बहिःश्राव के शुद्धीकरण हेतु सीवेज ट्रीटमेंट प्लाण्ट की स्थापना किये जाने तथा सीवेज मैनेजमेंट हेतु समयबद्ध कार्ययोजना के सम्बन्ध में कार्यवाही पूर्ण न किये जाने हेतु अधिशासी अधिकारी, नगर पालिका परिषद, गोपीगंज के विरुद्ध जल (प्रदूषण निवारण तथा नियंत्रण) अधिनियम, 1974 यथासंशोधित की धारा-43/44 के अन्तर्गत अभियोजनात्मक कार्यवाही प्रारम्भ कर दी जाये।

उक्त कारण बताओ नोटिस का उत्तर/स्पष्टीकरण पत्र प्राप्ति के विलम्बतम 15 दिन में प्रेषित करना सुनिश्चित करें। कारण बताओ नोटिस का उत्तर/स्पष्टीकरण प्राप्त न होने अथवा संतोषजनक न होने पर उक्त कारण बताओ नोटिस की पुष्टि कर दी जायेगी, जिसका सम्पूर्ण उत्तरदायित्व नगर पालिका परिषद, गोपीगंज एवं उसके अधिकारियों का होगा।

सक्षम अधिकारी द्वारा पत्र निर्गमन हेतु अधिकृत।

मुख्य पर्यावरण अधिकारी,
(वृत्त-6)

प्रतिलिपि :- निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

1. जिलाधिकारी, भदोही।
2. क्षेत्रीय अधिकारी, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, वाराणसी को इस निर्देश के साथ प्रेषित कि नगर पालिका परिषद, गोपीगंज का विलम्बतम 15 दिन में निरीक्षण कर अग्रिम कार्यवाही हेतु संस्तुति आख्या प्रेषित करना सुनिश्चित करें।

मुख्य पर्यावरण अधिकारी,
(वृत्त-6)